



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

THIS BENCH WILL RISE AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	WA/8/2023	UNION OF INDIA AND 2 ORS. Versus R. SAPCHAMA AND 37 ORS. -F	ASSTT.S.G.I.	
2	WA/307/2023	REETA DAS @ REETA DAS HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J P SHARMA	SC, HIGHER EDU MR. D P CHALIHA (r-3) MS M ROY (r-3)
3	Cont.Cas(C)/703/2023	M/S G.B. CHOWDHURY HOLDINGS PVT LTD Versus ASHOK K.K. MEENA, IAS AND 2 ORS	MR. N DEKA MR. M GOGOI MS E CHOUDHURY	MR B K SINGH (R-3) MR D AKRAM (R-3)
4	AB/3286/2023 FIXED	DASARATH RAY @ DIPJYOTI ROY Versus THE STATE OF ASSAM	MR B BORA MR P S RAJA MR U ROY MS H.K.KASHYAP	PP, ASSAM
5	I.A.(Civil)/3680/2023 in WA/9877/2023	STATE OF ASSAM AND OTHERS Versus BIKASH TALUKDAR	MR. D NATH SR. GA, ASSAM	
	WITH WA/9877/2023 (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM Versus BIKASH TALUKDAR E	MR. D NATH	
6	I.A.(Civil)/3683/2023 in WA/10001/2023	THE STATE OF ASSAM AND ANR. Versus MITHUN ROY AND 5 ORS.	MR. D NATH SR. GA, ASSAM	
	WITH WA/10001/2023 (Filing Number)	CHIEF SECRETARY GOVT OF ASSAM Versus MITHUN ROY E	MR. D NATH	
7	I.A.(Civil)/325/2024 IN WA/13/2024 (D/O) in WA/13/2024	ASIRUDDIN AHMED, Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE DEPTT. SC, WATER RESOURCE
- FOR FRESH ADMISSION WITH STAY/BAIL -				
8	WA/7/2018	URMILA TALUKDAR Versus THE STATE OF ASSAM	MR. S GOGOI MR.I CHOUDHURY MR. G PHUKAN	GA, ASSAM MR. A K BORA (R6) MR. B C SAIKIA (R6)

9	WA/342/2023	THE UNION OF INDIA AND 3 ORS. Versus CHYAWAN PRAKASH MEENA B	MR. S C KEYAL	MR. A GOYAL MR. A CHOUDHURY
10	WP(C)/6068/2023 CAVT. NO.07772/023, FIXED, CAVT./777/2023	H M CONSTRUCTION AND AGENCY Versus INDIAN OVERSEAS BANK AND 2 ORS	MR. S DAS MRS. R T DAS MR K DAS MR H GOGOI	GA, ASSAM MR. A GANGULY MR. A DHANUKA FOR CAVEATOR
11	ITA/3/2024 FIXED	WILLIAMSON FINANCIAL SERVICE LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
12	ITA/4/2024 FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
13	ITA/6/2024 FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
14	ITA/7/2024 FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
15	WA/20/2024	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, FISHERY FOR CAVEATOR
	WITH I.A.(Civil)/188/2024 in WA/20/2024	GHANA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. R M CHOUDHURY	MR. T J MAHANTA GA, ASSAM MS. P BHATTACHARYA SC, FISHERY FOR CAVEATOR
16	WA/38/2024	SUMIT DAS Versus THE STATE OF ASSAM AND ORS	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
17	WA/39/2024	PULENDRA NATH PATHAK Versus THE STATE OF ASSAM AND ORS.	MR. A K BHATTACHARYYA MR. D K DAS	GA, ASSAM SC. IRRIGATION
18	WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY MS D MAHANTA	
	WITH I.A.(Civil)/338/2024 in WA/40/2024	M/S HINDUSTAN PETROLEUM CORPORATION LTD. AND 3 ORS. Versus ABHIJIT KUMAR BARUA	MR. B C DAS	
- FOR FRESH ADMISSION WITHOUT STAY/BAIL -				
19	WA/412/2023 FIXED	SABBIR AHMED LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR F Z MAZUMDER	GA, ASSAM
20	ITA/2/2024 FIXED	WILLIAMSON FINANCIAL SERVICES LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX

21	ITA/5/2024 FIXED	WILLIAMSON FINANCIAL SERVICE LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
22	ITA/8/2024 FIXED	WILLIAMSON FINANCIAL SERVICE LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
23	ITA/9/2024 FIXED	WILLIAMSON FINANCIAL SERVICE LIMITED Versus COMMISSIONER OF INCOME TAX AND ANR.	MR. P DAS	SC, INCOME TAX
24	WA/22/2024 FIXED	RANJAN KUMAR SINGHA Versus THE UNION OF INDIA AND 6 ORS.	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	DY.S.G.I.
25	WP(C)/239/2024	RASHIDA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. Z KHALID MR. M HASAN MD. A H LASKAR MS S Z HAYAT	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
26	WA/150/2023 FIXED	INAMUL HASSAN Versus THE COUNCIL OF ARCHITECTURE, (COA) AND 2 ORS.	MR. K A MAZUMDER MR E AHMED MR A HAI	MR. P MAHANTA (R-1 & 3) MR H GUPTA, CGC DY.S.G.I.
27	WA/392/2023 FIXED, WITH WP(C)/5730/2023 (D/O), WP(C)/4510/2023 (D/O)	ANURG CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR VINOD BASFOR	MR. A K PURKAYASTHA MS. S B CHOUDHURY MRS. R DEVI (r-4) MR. S K DAS MS. Z R MAJUMDAR DY.S.G.I. SC, HEALTH
	WITH I.A.(Civil)/3129/2023 in WA/392/2023	ANURG CHETRY Versus THE STATE OF ASSAM AND 4 ORS.	MR. B CHETRI MR VINOD BASFOR	MR. A K PURKAYASTHA (r- 5) MS. S B CHOUDHURY (r-5) MR. S K DAS (r-5) DY.S.G.I. SC, HEALTH
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
28	WA/242/2022	MD. BABUL HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A K PURKAYASTHA MR. S K DAS	GA, ASSAM MR. P CHOUDHURY (R-5) MR. B D DEKA (R-5) MR. M DAS (R-5) SC, REVENUE
29	WA/37/2023	HASIB HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. N J DUTTA MR R A AHMED MR M AHMED MR M AHMED	GA, ASSAM SC, IRRIGATION
HEARING				
30	WA/324/2021 FIXED	DILIP KALITA Versus THE STATE OF ASSAM AND 8 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	DR G J SHARMA (r-9) GA, ASSAM SC, SAD

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



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[AT 10:15 AM]

BEFORE:

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 2

[THIS BENCH WILL SIT AT 10:15 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

1	CRL.A(J)/62/2019 4 Y 11 M 7 D :(AT 10:15 AM)	SANJIB MURAH @ LODHA Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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BEFORE:**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR****COURT NO: 2****[CIVIL BENCH-III]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>			
1	WP(C)/3048/2023 FIXED ARUP KAR AND 9 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, A I C T E SC, A I C T E GA, ASSAM MR. K GOGOI
WITH			
2	WP(C)/2286/2023 NIKHIL SAIKIA AND 12 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MS. P CHUTIA MS S SHARMA	SC, EDU
WITH			
3	WP(C)/3051/2023 ARJUARA BEGUM AND 21 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED	SC, A I C T E SC, A I C T E GA, ASSAM MR. K GOGOI
<u>MOTION</u>			
4	WP(C)/5761/2023 SMTI. MAYURAKSHI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
5	WP(C)/6513/2023 KALPANA MAZUMDAR Versus THE ASSAM KHADI AND VILLAGE INDUSTRIES BOARD AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA MR N ALI	
6	WP(C)/6923/2023 ANWAR HUSSAIN LASKAR AND 3 ORS. Versus THE ASSAM POWER DISTRIBUTION LTD (APDCL) AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	SC, APDCL
7	WP(C)/7603/2023 SANKAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	GA, ASSAM
8	Cont.Cas(C)/59/2024 AMINA BEGUM Versus CHANDAN SARMA AND ANR	MR. A S ALI MR S HUSSAIN MR. S A B KHABIR MR. S UDDIN	
9	WP(C)/237/2024 NABIN CHANDRA KALITA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. S P SHARMA MR P R SARMA K AHMED	SC, BTC SC, IRRIGATION
10	WP(C)/379/2024 KULENDRA NARAYAN SURI Versus THE STATE OF ASSAM AND 19 ORS	MR. M KALITA MR. N M DAS MR. J HATIMURIA	GA, ASSAM

11	WP(C)/533/2024 FIXED	BIJOY PATHAK Versus THE STATE OF ASSAM AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MD H R AHMED MR. R DEKA MR N ALI	GA, ASSAM
12	WP(C)/583/2024	ARATI DEVI Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM	SC, IRRIGATION SC, FINANCE
13	WP(C)/584/2024	INDIRA LAL Versus UNION OF INDIA AND 3 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
14	WP(C)/591/2024	RAFIQUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. R ALI MR H A AHMED	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
15	WP(C)/593/2024	HAFSA BEGAM Versus THE STATE OF ASSAM AND 8 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, AG SC, HEALTH SC, FINANCE
16	WP(C)/594/2024	NO.G/94115K EX HAV/GD REBADHAR JOSHI Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
17	WP(C)/601/2024	NO.G/94167A EX HAV/GD JAI SINGH Versus THE UNION OF INDIA AND 2 ORS	MR. A R TAHBILDAR	DY.S.G.I.
18	WP(C)/603/2024	PARSHOTAM DAS @ PURSHOTAM DASS Versus UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
19	WP(C)/634/2024	JAYA SHARMA Versus UNION OF INDIA AND 11 ORS	MR. P N GOSWAMI MR. I KALITA MR. R BORA	DY.S.G.I. SC, NHIDC
20	WP(C)/638/2024	MD. ARMAN ALI AHMED Versus THE UNION OF INDIA AND 6 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, HEALTH SC, G U
21	WP(C)/640/2024	NABIN BORDOLOI Versus THE UNION OF INDIA AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, SOCIAL JUSTICE AND EMPOWERMENT SC, SLRC SC, HEALTH
22	WP(C)/642/2024	SOMNATH DEY Versus THE STATE OF ASSAM AND 5 ORS ADMISSION	MR. M K DAS MR. U S BORA B. CHETRY	GA, ASSAM
23	WP(C)/3366/2022	TOPODHAR SALOI Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	SC, PWD
24	WP(C)/3399/2022	UBC/380 UTTAM KUMAR DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MISS B DAS	GA, ASSAM
25	WITH WP(C)/3351/2022	SARIF UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MISS B DAS	GA, ASSAM
26	WP(C)/4405/2022	GOPAL GURUNG Versus THE UNION OF INDIA AND 3 ORS	MR. B C DAS MRS. S ROY MS P SHILL	MR. B CHAKRAVARTY ASSTT.S.G.I.

27	WITH WP(C)/6358/2021	SRI GOPAL GURUNG Versus THE UNION OF INDIA AND 3 ORS	MRS. S ROY MS P SHILL	MR. S K MEDHI (C.G.C., R1) ASSTT.S.G.I.
28	WP(C)/4481/2022	NARENDRA NATH RABHA Versus THE STATE OF ASSAM 2 ORS	MR. B K DAS MR S SARMAH	GA, ASSAM SC, IRRIGATION
29	WP(C)/4724/2022	MINTU BORKATAKY Versus OIL INDIA LIMITED AND 10 ORS	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN	MR. S C KEYAL (R-7 TO 10) MR. A HALIM (R-7 TO 10) MR. K BAISHYA (R-7 TO 10) SC, OIL
30	WP(C)/5974/2022	SOFIQL ISLAM Versus THE UNION OF INDIA AND 7 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MRS. S ISLAM	MR. S S ROY (r-1 to 4) SC, HEALTH ASSTT.S.G.I.
31	WP(C)/6303/2022	UTTAM KUMAR DHAKAL Versus THE UNION OF INDIA AND 3 ORS	MR. P SARMAH MR B SINHA MR. S UPADHAY MR. M SHARMA	ASSTT.S.G.I.
32	WP(C)/7122/2022	MOON MOON DAS Versus THE UNION OF INDIA AND 2 ORS.	MR. M A ISLAM MR J I MONDAL MR J ISLAM	GA, ASSAM DY.S.G.I. SC, GHC
33	WP(C)/8254/2022	EMP CODE 006075 HIMOJYOTI DEY NAG Versus THE UNION OF INDIA AND 4 ORS	MR. A AHMED MS. D GOSWAMI MS ANKITA SAHARIA	MR D SENAPATI (r-2 TO 5) MS. S. TODI (r-2 TO 5) MR H K SARMA (r-2 TO 5) DY.S.G.I.
34	WP(C)/8297/2022 FIXED	DR. JYOTI GOGOI Versus THE STATE OF ASSAM AND 8 ORS	MRS. R DEVI	SC, HIGHER EDU SC, HEALTH
35	WP(C)/596/2023	RATUL CHETIA Versus THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS A DAS	GA, ASSAM SC, IRRIGATION
36	WITH WP(C)/3739/2023	TULESWAR CHUNGKRANG AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR F A LASKAR MR. D H MOZUMDER	GA, ASSAM SC, IRRIGATION SC, FINANCE
37	WP(C)/900/2023	KHAGEN KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. JYOTIRMOY ROY MR. R HAZARIKA MR. C CHAKRAVARTY	MR. K N CHOUDHURY (R8) GA, ASSAM MR. B RAHMAN (R8) N GAUTAM (R8) SC, REVENUE
38	WP(C)/1507/2023	MS. NAZIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
39	WP(C)/2194/2023	SIDDHARTHA NARAYAN DEB Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	GA, ASSAM SC, A.H and V. DEPT. SC, BTC
40	WITH WP(C)/2180/2023	DHIRESH RAY Versus THE STATE ASSAM AND 5 ORS.	MR. D P BORAH MR B PAUL MR U GHOSH	GA, ASSAM SC, A.H and V. DEPT.
41	WP(C)/6075/2023	RAFIQL ISLAM Versus THE STATE OF ASSAM AND 3 ORS.	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	SC, HEALTH AND F W
42	WP(C)/6749/2023	SALIMUDDIN SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. R SARMA	GA, ASSAM MR. J K GOSWAMI (R-1-6) ASGA, ASSAM MR P NAYAK (R-7) SC, FINANCE DEPT, ASSAM SC, FINANCE
43	WP(C)/7305/2023	PRADIP SARKAR Versus THE STATE OF ASSAM AND 9 ORS	MR. S P CHOUDHURY MR B DAS MR K BISWAKARMA MS B DEVI MS. M BORA	SC, AG SC, BTC SC, PWD SC, FINANCE DEPTT.

ORDERS

44	Cont.Cas(C)/150/2022	PITAMBAR MISHRA Versus SMTI. ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MR. B GOGOI MR P NAYAK MS T WAPANGLA MS. M DAS
45	Cont.Cas(C)/213/2022	SANJIB DAS AND ANR Versus NIRAJ VERMA, IAS AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA N GAUTAM	MR. P N GOSWAMI (R. 1-4) MR B CHOUDHURY (R. 1-4) MR. K P PATHAK (R. 1-4)
46	Cont.Cas(C)/222/2022	SANJOY DEY Versus NIRAJ VERMA, IAS AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS N MAHANTA	MR. P N GOSWAMI (r-1,2,3,4) MR B CHOUDHURY (r-1,2,3,4) MR. K P PATHAK (r-1,2,3,4)
47	Cont.Cas(C)/306/2022	TAPASREE DAS Versus AKASH DEEP AND ANR	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. P N GOSWAMI (r-2) MR. R R Gogoi (r-2)
48	Cont.Cas(C)/457/2022	ANJA BHARAT CHOUHAN Versus GYANENDRA DEV TRIPATHI, IAS AND ANR.	M ALAMGEER MR. A H M R CHOUDHURY	MR. D SAIKIA MR. R BORPUJARI MS. N BORDOLOI
49	Cont.Cas(C)/641/2022	DEBEN TALUKDAR Versus DIGANTA BARUA AND ORS.	MR. J SARMAH	MR. A N I HUSSAIN (R-2) MR. I BORTHAKUR SC, P H E
50	Cont.Cas(C)/207/2023	MUSTAFIZUR RAHMAN Versus BORSING RONGPI AND 2 ORS	MR. S S S RAHMAN MS B BAISHYA MR. M R SODIAL MS S Z HAYAT H. BHARALI MS B H SHIRIN	MR R M DAS (R-1,2,3) MR. C SHARMA(R-1,2,3) D JAIN (R-1,2,3) P. NAIDING(R-1,2,3)
51	Cont.Cas(C)/260/2023 FIXED	MOONSOON BARKAKOTI Versus TONMOY PRATIM BORGOHAIN, IAS	MR. J PATOWARY	MR D KALITA MR. D NATH
	WITH I.A.(Civil)/3767/2023 in Cont.Cas(C)/260/2023	TONMOY PRATIM BORGOHAIN, IAS Versus MOONSOON BARKAKOTI,	MR. D NATH	MR. J PATOWARY
52	Cont.Cas(C)/500/2023	SRI RAMESH JARADHARA Versus SRI DEBASISH GANGOPADHYAY AND ANR.	DR. R SARMAH MISS A CHETIA	MR. A GANGULY MR. A DHANUKA
53	Cont.Cas(C)/731/2023	GO-2148X SRI VINAY KUMAR SINGH Versus DR AJAY KUMAR AND ANR	MR. D BORAH	
54	WP(C)/1126/2023	LUTUMONI HALOI Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MR. J KALITA (R-7) GA, ASSAM MR. N J GOGOI(R-7) MS S KAR(R-7) SC, P H E
55	WP(C)/5383/2023 FIXED	MRS. CHAMPAWATI PATAR Versus THE GOVERNMENT OF ASSAM AND 7 ORS	MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, APSC

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 2

[THIS BENCH WILL SIT AT 2:00 PM

RESPECTIVE SINGLE BENCHES OF THEIR
LORDSHIPS WILL SIT AFTER RISING OF
THIS BENCH, IF REQUIRED]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>TO BE SPOKEN TO</u>				
1	CRL.A(J)/2/2018 <u>6 Y 3 M 10 D :</u>	ARUP DAS @ KALAMANI Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/9/2020 <u>4 Y 8 M 10 D :</u>	HIREN BAURI Versus THE STATE OF ASSAM	MS. R D MOZUMDAR, AMICUS CURIAE	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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[For Friday,9th February 2024]

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 3

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2289/2023	MANJU DEY Versus THE UNION OF INDIA AND 5 ORS.	MR. R P HAZARIKA TUN RAJKHOWA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/3226/2023	MD. EKRAMUL HUSSAIN Versus THE UNION OF INDIA AND 5 ORS	MR. J C GOGOI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
3	WP(C)/3714/2023	KULSUM KHATUN @ KURSUN KHATOON @ UMME KULSUM NESSA Versus THE UNION OF INDIA AND 5 ORS	MD. S ALOM MR. M S ALAM MR S J SHAMIM	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
4	WP(C)/5641/2023 WITH LCR	EAKUB ALI Versus THE UNION OF INDIA AND 7 ORS	ALHAJJ I UDDIN MRS. R MOMTAZ H M I HOQUE MR R HOQUE	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
5	WP(C)/7148/2023	MD AFAZUDDIN @ MD AFFAZUDDIN AHMED @ MD ALAUDDIN @ MD ALLA UDDIN Versus THE UNION OF INDIA AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
6	WP(C)/7150/2023	FULCHAN ALI Versus THE UNION OF INDIA AND 4 ORS	MR M AHMED A. K. KANU	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
7	WP(C)/585/2024	MURSHIDA BEGUM @ MUKLESA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MD I H LASKAR	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/614/2024	SURIA KHATUN Versus THE UNION OF INDIA AND 8 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T

9	WP(C)/615/2024	MALEKA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR N AHMED MR. M M ZAMAN MR A BASUMATARY	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
10	WP(C)/623/2024	MD KHAMAL AZAD @ KALAM AZAD @ A KALAM Versus THE UNION OF INDIA AND 6 ORS	MS. D GHOSH MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG	SC, NRC DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/625/2024	NAYEB ALI Versus THE UNION OF INDIA AND 7 ORS	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

ADMISSION

12	WP(C)/793/2019	ASHIA @ ASIYA KHATUN Versus UNION OF INDIA AND 5 ORS.	MR. N H MAZARBHUIYAN MR A MOTALIB MS. L WAJEEDA MR. N I MAZARBHUYAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/4956/2019 WITH LCR	KHALIL SHEIKH Versus THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MS J BORAH MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/5595/2019	ASIA BIBI @ OCHIYA BIBI Versus UNION OF INDIA AND 5 ORS.	MR M AHMED MR. M A MONDAL MR. R A AHMED	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
15	Review.Pet./97/2021 IN WP(C)/2833/2019 (D/O)	MD. SAJIRA MIYA @ MD. GAJIRA MIYA Versus THE UNION OF INDIA AND 5 ORS.	MD. A MATLIB MR. R DHAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
16	WP(C)/135/2021	ARUP JYOTI BARUAH @ APPU Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA	GA, ASSAM MR. K GOGOI ASSTT.S.G.I.
17	WP(C)/401/2021 WITH LCR	SUBIA KHATUN @ SUFIA KHATUN @ SUPIA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR. H A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
18	WP(C)(Suo Moto)/1/2023	XXXXXX Versus IN RE- MD. ABDUL JABBAR @ JABBAR ALI	MR H K DAS SC, GHC	
WITH				
19	WP(C)/5407/2019 WITH LCR	NAZRUL HAQUE @ NURJUL HAQUE Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. J M SULAIMAN MR. A MATIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WA/30/2024 FIXED, CAVT./946/2023	THE GAUHATI UNIVERSITY AND 2 ORS. Versus RIAZUL HAQUE AND 10 ORS.	MR. P J PHUKAN MR. ARIF AHMED SC, G U	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI FOR CAVEATOR

ORDERS

21	Review.Pet./92/2022 IN WA/139/2013 (D/O)	JOYNAL ABEDIN AND 4 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS B DEVI	GA, ASSAM ASSTT.S.G.I.
22	W.P.(CrI.)/38/2023	RAJMIN SULTANA Versus THE UNION OF INDIA AND 9 ORS	MS. S K NARGIS MR SARFRAZ NAWAZ MS S BEGUM MS N SULTANA	GA, ASSAM MR. K K PARASAR (r-1 TO 5) DY.S.G.I.
23	WA/269/2023 FIXED	ASSAM GRAMIN VIKASH BANK AND 2 ORS. Versus JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	MR S CHAKRABORTY

	WITH I.A.(Civil)/1992/2023 in WA/269/2023	ASSAM GRAMIN VIKASH BANK AND 2 ORS. Versus JAYANTA KUMAR DEV	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	
24	I.A.(Civil)/3182/2023 IN WP(C)/5825/2019 (D/O) in WP(C)/5825/2019	MINA SAHA, Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
25	I.A.(Civil)/3691/2023 WITH LCR in WP(C)/6180/2023	JASMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/6180/2023	JASMAT ALI Versus THE UNION OF INDIA AND 5 ORS	MRS. B GOGOI MS M BORAH	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
26	I.A.(Civil)/3750/2023 in WP(C)/6293/2019	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI	DY.S.G.I.
	WITH WP(C)/6293/2019	LAL BHANU @ LALBHANU NESSA Versus THE UNION OF INDIA AND 5 ORS.	MRS. R S DEURI J RABHA	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	I.A.(Civil)/3888/2023 WITH LCR in WP(C)/2472/2023	REENA KHATOON @ MS RANJINA KHATUN Versus THE UNION OF INDIA AND 6 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/2472/2023	REENA KHATOON @ MS RANJINA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. F A HASSAN MR. A K DAS	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, ONLY IF TIME PERMITS AND WILL RISE
AT 3:15 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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MOTION

1	AB/308/2024 B/O	AZIR UDDIN @ KOKON AND ANR. Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/465/2023 B/O	BHABA KANTA NATH Versus PABAN KUMAR BARTHAKUR AND 4 ORS	G. DAS J SHARMA MR. P THAKURIA S MEDHI	
2	WP(C)/7123/2023 FIXED	BAGDEVI ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR MR. A. GAYAN	GA, ASSAM SC, TRANSPORT SC, FINANCE
3	Cont.Cas(C)/63/2024	MAHMUD ALI Versus ANIL KUMAR GUPTA AND 2 ORS.	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
4	Cont.Cas(C)/64/2024	M/S ANURADHA ENTERPRISE AND ANR Versus BISWARANJAN SAMAL	N K NEOG MR S BHARALI MR. M DAS	
5	WP(C)/372/2024 FIXED	M/S AIR TRANSPORT CORPORATION ASSAM PRIVATE LIMITED Versus THE STATE OF ASSAM AND 2 ORS	D DAS D GUPTA	SC, INDUSTRIES AND COMMERCE
6	WP(C)/586/2024	MD ACHADUZ ZAMAN Versus THE STATE OF ASSAM AND 7 ORS	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	SC, FOREST SC, REVENUE
7	WP(C)/600/2024	FATIK DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K SINGHA M DEVI	SC, GMC
8	WP(C)/607/2024	M/S BATGAON NAYAPARA MEEN SAMABAI SAMITEE LTD Versus THE STATE OF ASSAM AND 5 ORS	MR. S KATAKI MS. R DUTTA	GA, ASSAM
9	WP(C)/612/2024	MD ALAUDDIN CHOWDHURY Versus THE STATE OF ASSAM AND 3 ORS	MS. B CHOWDHURY	SC, P H E
10	WP(C)/617/2024 B/O	M/S RADHIKA EXPRESS SERVICE Versus THE UNION OF INDIA AND 3 ORS	MR. J I BORBHUIYA MRS. K H CHOUDHURY MR. A B T HAQUE MR A HOSSAIN	DY.S.G.I.
11	WP(C)/626/2024	MAHARANI BARI MAHILA BIKASH KENDRA Versus THE STATE OF ASSAM AND 3 ORS	MR. M K NEOG	GA, ASSAM SC, EXCISE DEPTT.

12	WP(C)/628/2024	NURUN NESSA @ NARUN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. M ALI MR J. ISLAM MR J. E. SARKAR	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION. SC, F.T
13	WP(C)/629/2024	JOHIRUL ISLAM Versus THE UNION OF INDIA AND 7 ORS	MR. M H TALUKDAR MD. S ALOM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/635/2024	JAGABANDHU PAUL Versus THE STATE OF ASSAM AND 5 ORS	MR. M H RAJBARBHUIYAN MRS R CHETRI MS. S RASUL	GA, ASSAM
15	WP(C)/643/2024	MANINDRA NATH GHOSH AND ANR. Versus THE STATE OF ASSAM AND 4 ORS ADMISSION	MR. B J MUKHERJEE MS R SAHA	SC, APDCL
16	WP(C)/5647/2019 FIXED	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR. P BARUAH MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/1384/2021 in WP(C)/5647/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
17	WITH WP(C)/5645/2019	PDP STEELS LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/1382/2021 in WP(C)/5645/2019	PDP STEELS LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA	MR. S P SHARMA MR. Z ISLAM MR. P DAS SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
18	WITH WP(C)/5648/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/1400/2021 in WP(C)/5648/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 4 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
19	WITH WP(C)/5649/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.

	WITH I.A.(Civil)/1401/2021 in WP(C)/5649/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
20	WITH WP(C)/5650/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	MR. S C KEYAL MR A KALITA SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH I.A.(Civil)/1386/2021 in WP(C)/5650/2019	ASSAM ROOFING LTD. Versus UNION OF INDIA AND 5 ORS	DR. A SARAF MS. S SARMA MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA	SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
21	WP(C)/2684/2022	KULEN CHANDRA DAS (KEOT) AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 5 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
22	WITH WP(C)/2920/2022	DINABANDHU NAYAK AND ANR Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS	MR. P MAHANTA MR. R B GOHAIN	SC, AFDC
23	WITH WP(C)/3966/2022	DINABANDHU NAYAK AND ANR. Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P MAHANTA MR. R B GOHAIN MR. N MAHAJAN	SC, AFDC
24	WP(C)/3295/2022 FIXED	JAYDEEP GOALA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, FOREST
25	WP(C)/4391/2022	M/S NIT TRADERS Versus THE FOOD CORPORATION OF INDIA AND 4 ORS	MR A C BORBORA MRS. R BORBORA MR. M SMITH MS. N DEY	SC, F C I
26	WP(C)/4497/2022	SURJYAMUKHI MIN PALAN SAMITEE Versus THE STATE OF ASSAM AND 2 ORS	MR. N K KALITA MR D DEKA	GA, ASSAM
27	WP(C)/7777/2022 FIXED	JAY CHARAN DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG (A AND E) MR. K GOGOI MR. C K S BARUAH DY.S.G.I. SC, WATER RESOURCE
28	WITH WP(C)/7799/2022	NABA KUMAR DEKA Versus THE UNION OF INDIA AND 6 ORS	MR. N K KALITA MR D DEKA	SC, AG MR. K GOGOI MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, WATER RESOURCE
29	WP(C)/7878/2022	M/S VIKAS MALKANI Versus THE NORTH EAST FRONTIER RAILWAYS AND 3 ORS	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MRS. R DEVI DY.S.G.I.
30	Arb.P./2/2023 FIXED	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)

	WITH I.A.(Civil)/2349/2023 in Arb.P./2/2023	M/S BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA	
31	Arb.P./23/2023	M/S G. T. C. INDIA Versus UNION OF INDIA AND ANR.	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	DY.S.G.I.
32	Arb.P./51/2023	M/S BARPETA AGRO INFRA, Versus THE UNION OF INDIA AND 2 OTHERS	MR. A BISWAS MR P K BASU MR A BANERJEE	DY.S.G.I.
33	WP(C)/2902/2023	FOYJUL HOQUE Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR N M HAZARIKA	GA, ASSAM SC, AFDC
34	WP(C)/4102/2023 FIXED	FIROZ HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
35	WP(C)/4491/2023 FIXED	PRADIP CHANDRA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	SC, P AND R.D.
36	WP(C)/4701/2023	M/S EDEN ENTERPRISE Versus THE STATE OF ASSAM AND 3 ORS.	DR G J SHARMA MR. M S SHARMA	SC, IRRIGATION SC, FINANCE
37	WP(C)/4779/2023 FIXED	DEEPA SAIKIA @ DIPA SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MRS. K K CHOUDHURY	SC, WATER RESOURCE
38	WP(C)/5309/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD Versus OIL INDIA LIMITED AND 2 ORS	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	MR. R K BHATRA (r-3) MS P HAJURI (r-3) SC, OIL
	WITH			
39	WP(C)/3697/2023	M/S DEVI ENGINEERING AND CONSTRUCTIONS PRIVATE LTD., Versus OIL INDIA LIMITED (OIL) AND ANR	MR. K N CHOUDHURY MR B KAUSHIK MR. S HAZARIKA MS A M DCOSTA	SC, OIL
40	WP(C)/5763/2023	SHIV COMPUTER PALACE Versus THE STATE OF ASSAM AND 5 ORS.	MR. DITUL DAS	GA, ASSAM DY.S.G.I. SC, FINANCE
41	WP(C)/6121/2023	FAKRUL ISLAM KHANDAKAR Versus THE STATE OF ASSAM AND 3 ORS	MR. A S AKAND MR. A HUSSAIN MR REZABUL HOQUE AKBOR MOZUMDER	SC, PWD
42	WP(C)/6552/2023	IMAMUL HAQUE Versus THE STATE OF ASSAM AND 3 ORS.	MR B D DAS MR D KALITA	SC, FOREST
		ORDERS		
43	WP(C)/7223/2022 FIXED	BATCHARAMUKH SOONMOINA YUBAK SANGHA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. A KHANIKAR R L CHUTIA	GA, ASSAM SC, AFDC
44	Arb.P./32/2023 B/O	BASANTA KUMAR GOGOI Versus JITU MONI MEDHI	MR R SENSUA G KAUSHIK	
45	I.A.(Civil)/2204/2023 FIXED, WITH WP(C)/6603/2014 (D/O) in WP(C)/6603/2014	THE DIRECTOR GENERAL, BORDER ROADS ORGANIZATION (BRO) AND 2 ORS Versus GS-162973N SRI BRIJ BHUWAN RAM AND 147 ORS	MR. S K MEDHI	MR. I H SAIKIA
46	WP(C)/7250/2023 FIXED	MAINUL HOQUE AND 14 ORS Versus UNION OF INDIA AND 2 ORS	MR. A B ROY MR. L C DEY MS R KOUR	MR S DUTTA (R-3) MR S CHAKRABORTY (r-3) MS S MOCHAHARI (R-3) MR. S DUTTA (r-3) MR. S DUTTA (r-3) DY.S.G.I.

HEARING

47 WP(C)/3109/2023
FIXED

SURENDRA BORO
Versus
THE STATE OF ASSAM AND 6 ORS

MR G CHOUDHURY
MR. N DUBEY
MS P PHUKAN
MS. M DAIMARY
MS M N KONYAK

MR. T J MAHANTA (r-7)
MR. I H LASKAR (r-7)
MR. P K DEKA (r-7)
MR. P DAIMARY (r-7)
MR. R. KARIM (r-7)
SC, BTC
SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 5

[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I, ONLY IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/1307/2015 PART-HEARD, FIXED	MASTER PRAGYAN BAISHYA Versus THE STATE OF ASSAM AND 7 ORS	MR.T MADHUKALLYA MR. A CHAMUAH MR.U SAIKIA MR.P P BORTHAKUR MR.P MAHANTA MS.R BORAH	MR.B D DAS MR.J I BORBHUIYA MR.S GOGOI(R-8) SC, APDCL SC, K A A C SC, P H E MS. D D BARMAN (ADDL. SR. GA, R-9)

LEAVE NOTE OF ADVOCATES FOR 09/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024

23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

[CIVIL BENCH-V

THIS BENCH WILL RISE AT 1:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4542/2023 FIXED	MD SAMSUDDIN AHMED Versus THE UNION OF INDIA AND 5 ORS	MS. M BHATTACHARJEE MS. P DASGUPTA	SC, GST DY.S.G.I. SC, OIL
2	WP(C)/7610/2023 FIXED	DIJEN BORTHAKUR Versus THE STATE OF ASSAM AND 8 ORS	MR. U K DEKA MS. P BORAH	GA, ASSAM SC, NHIDC SC, REVENUE
3	Cont.Cas(C)/58/2024	SIDDHESWAR DEKA @ SIDESWAR DEKA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. R Deka S I AKAND	
4	Cont.Cas(C)/60/2024	DEBABRATA PAUL Versus SHANTANU P GOTMARE AND 2 ORS	MR M R ADHIKARI MS M BORAH MS. D PATHAK	
5	Cont.Cas(C)/62/2024	VIVEK CYLINDER PRIVATE LIMITED Versus SONIT KUMAR DAS AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU	
6	WP(C)/308/2024 FIXED	DIBYA JYOTI DEKA Versus CENTRAL BANK OF INDIA	G UDDIN MR. A UDDIN P ADHIKARI	SC, CENTRAL BANK OF INDIA
7	WP(C)/326/2024 FIXED	BELTOLI DAILY BAZAR COMMITTEE, BELTOLI AND 5 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. P K ROYCHOUDHURY MR K UDDIN MR. A K AZAD MR M HUSSAIN	SC, P AND R.D. GA, ASSAM DY.S.G.I. SC, PWD
8	WP(C)/357/2024 FIXED	MOKSED ALI Versus THE UNION OF INDIA AND 6 ORS	MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	GA, ASSAM SC, NHAI DY.S.G.I.
9	WP(C)/407/2024 FIXED	HUSNARA CHOUDHURY AND 4 ORS Versus THE COMMISSIONER AND SECRETARY, LAND, REVENUE AND D.M. DEPARTMENT, ASSAM AND 3 ORS	MR. Z HAMMAD	GA, ASSAM SC, REVENUE
10	WP(C)/418/2024	DUI GAON SAMABAI SAMITI AND 79 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, REVENUE
11	WP(C)/481/2024 FIXED	M/S MAHAVIR SAW AND VENEER MILL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	GA, ASSAM SC, REVENUE

12	WP(C)/494/2024 FIXED	THE CHIEF COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE, CUSTOMS Versus CONTROLLING AUTHORITY UNDER THE PAYMENT OF GRATUITY ACT, 1972 AND ANR	MR. S C KEYAL (SC, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS)	
13	WP(C)/529/2024 FIXED	M/S INDUS TOWERS LIMITED Versus THE UNION OF INDIA AND 4 ORS.	MS. N UPADHYAY MR. Z ISLAM MR. P DAS MR ANKIT KANODIA	SC, GST MR. S C KEYAL
ORDER NO STEPS				
14	WP(C)/7587/2023 FIXED	SONA ULLAH SK AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, REVENUE SC, PWD
ADMISSION				
15	WP(C)/2592/2019 FIXED	SANTOSH KVK YADAV Versus THE STATE OF ASSAM AND 5 ORS.	MR. B P BORAH MR. B P BORAH MR P J DUTTA	GA, ASSAM MR. R CHETRI MR. N BARMAN SC, GHC
16	WP(C)/5812/2022 FIXED	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN	SC, K A A C, NHAI SC, REVENUE SC, FOREST
	WITH I.A.(Civil)/295/2024 in WP(C)/5812/2022	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 14 ORS	M. GLORY P. NATH Q. KIBA	SC, NHAI SC, K A A C SC, FOREST SC, REVENUE
	WITH			
17	WP(C)/768/2023	MOJASING TIMUNG AND 11 ORS Versus THE STATE OF ASSAM AND 6 ORS.	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	SC, NHAI SC, REVENUE SC, K A A C
18	WP(C)/6185/2022 CAVT. NO.10222/022, FIXED, WITH WP(C)/5051/2022 (D/O), WP(C)/5396/2022(D/O), WP(C)/5741/2022 (D/O), WITH CAVT. NO. 944/2022, CAVT. NO. 1022/2022, CAVT. NO. 810/2022	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR. J M A CHOUDHURY MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. S BANIK MR. D. BORAH FOR CAVEATOR
	WITH			
19	WP(C)/2550/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP
	WITH			
20	WP(C)/4014/2022	ABDUS SUBUR AND 4 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, CO OP MR. J HANDIQUE, GA, ASSAM (R-3)
	WITH			
21	WP(C)/5898/2022 CAVT. NO. 08102/022,	ABDUS SUBUR AND 4 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. D DAS SR. ADV MR. K MOHAMMED	SC, CO OP GA, ASSAM MR. R A MAZUMDER (FOR CAVEATOR)
22	WP(C)/7731/2022 B/O	NIBHAJYOTI DUTTA @ NIVAJYOUTI PHUKAN DUTTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	SC, ASLSA GA, ASSAM
23	WP(C)/1009/2023 FIXED	GOPINATH HAFLONGBAR AND 73 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R SIKDAR R ISLAM MD A ALI D HUSSAIN	SC, PWD ROAD GA, ASSAM SC, REVENUE SC, N C HILLS

24	WP(C)/3147/2023 FIXED	SUNIRMAL BHATTACHARJEE AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. K GOGOI DY.S.G.I. SC, HEALTH
25	WP(C)/3449/2023 FIXED	MOTAHIR ALI TAPADAR AND 13 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. P HAZARIKA	SC, CO OP
26	WITH WP(C)/2171/2023	EAST BADARPUR CO- OPERATIVE SOCIETY LTD. AND 2 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, CO OP MR. R A CHOUDHURY, (R- 8-15) MR. R A MAZUMDER, (R-- -15)
27	WP(C)/4275/2023 B/O	SUBODH SINGH Versus THE STATE OF ASSAM AND 8 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM SC, REVENUE
28	WP(C)/5368/2023 FIXED	KHAGARU BAISHYA AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R ALI MR A S SK MR. H A AHMED	GA, ASSAM MR H K SARMA (r-4) SC, REVENUE
29	WP(C)/6862/2023 FIXED	SAI NATH TRADERS Versus THE STATE OF ASSAM AND 5 OTHERS	MR H K DAS MR. S P SHARMA MR A CHAKRABORTY MR P R SARMA MS N NEWME	SC, FINANCE
30	WP(C)/7046/2023 FIXED	DHANJIT KUMAR PATHAK Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST DY.S.G.I.
31	WP(C)/7457/2023 FIXED	REJONA BEGUM AND 61 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S B LASKAR MR. A S TAPADER MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FOREST
32	WP(C)/7520/2023 B/O	MD. KITAB ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR. R MAZUMDAR MR H BEZBARUA MR. J A AHMED MR. K M HASSAN	SC, P AND R.D. GA, ASSAM MR. S DUTTA (R-5) SC, REVENUE
	WITH I.A.(Civil)/244/2024 in WP(C)/7520/2023	HABIBUR RAHMAN AND 6 ORS Versus MD. KITAB ALI,	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. R MAZUMDAR MR. S DUTTA (R-5) SC, REVENUE
	WITH I.A.(Civil)/253/2024 in WP(C)/7520/2023	HABIBUR RAHMAN Versus MD. KITAB ALI	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, P AND R.D. MR. S DUTTA (R-5) SC, REVENUE
33	WP(C)/7564/2023 FIXED	KARUN CHANDRA LAHKAR AND 6 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR S BORTHAKUR MR. A J RAJKHOWA MR SAURADEEP DEY	GA, ASSAM MR. S S ROY(r-4,5,6) MR. S BORTHAKUR (r- 4,5,6)
34	WP(C)/17/2024 FIXED	MANZIL HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR Q. KIBA K. SUMI MS LITO AWOMI	GA, ASSAM SC, REVENUE
ORDERS				
35	WP(C)/1421/2023 FIXED	SACHIN KUMAR SHARMA Versus THE STATE OF ASSAM AND 5 ORS	MR G RAHUL MR. D M NATH	GA, ASSAM
36	WP(C)/7562/2023 FIXED	JUGAL KISHOR PAREEK AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. S SAHU MR. T BHARALI MS A ROY	GA, ASSAM
37	WP(C)/7620/2023 FIXED	BIJOY KRISHNA DAM Versus THE KARIMGANJ MUNICIPAL BOARD AND 4 ORS	MR. S BANIK MS F BEGUM	

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
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9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[THIS BENCH WILL TAKE UP MATTERS PERTAINING TO TRANSFER, PENSION, SUSPENSION AND PAYMENT OF SALARY & ALLOWANCES RELATING TO CIVIL BENCH-II & III AND SERIES MATTERS RELATING TO CIVIL BENCH- II,III,IV & V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 05-02-2024 TO 01-03-2024 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 101-188), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6292/2023 FIXED	ASKAR ALI AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, AG SC, SEC. EDU. SC, SSA SC, FINANCE
2	WP(C)/7617/2023	ANITA DUTTA ALIAS ANITA KAUNDA Versus THE STATE OF ASSAM AND 9 ORS	MR M SAHEWALLA MS T J SAHEWALLA	GA, ASSAM SC, AG SC, SEC. EDU.
3	WP(C)/457/2024 FIXED	REJINA BEGUM BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	SC, P H E
4	WP(C)/581/2024	SIMA SHARMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. D SARMA MR. ABU JAHID	GA, ASSAM SC, AG SC, PWD (NH)
5	WP(C)/611/2024	ASI GD MD RUPDHAN ALI AND 23 ORS Versus UNION OF INDIA AND 6 ORS	MR. M SAIKIA	DY.S.G.I.
6	WP(C)/627/2024	HAJERA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR J ISLAM MR. A. HUSSAIN	SC, P AND R.D. GA, ASSAM SC, FINANCE
7	WP(C)/632/2024	DR NAGEN CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR S H SIKDAR MR. S HAQUE	SC, AG SC, SEC. EDU.
ADMISSION				
8	WP(C)/6895/2021 PART-HEARD	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE

9	WP(C)/6581/2005 CAVT. NO. 1129/05 REVIEW PET./81/2019 (D/O)	DINESH KALITA Versus THE STATE OF ASSAM AND ORS	MR.B S BASUMATARY MR G GOSWAMI MSS L CHOUDHURY MRA K BASUMATARY	MR.M BHUYAN MR.P HAZARIKA MR.T GOGOI SC, EDU
10	WP(C)/6079/2017	ANUPAMA DAS KAKATI and 7 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MS.S BORA MR.D BHUYAN	MR.B CHOUDHURY(SC, SSA, (R - 2 & 5)) MR.N SARMA(SC, ELEMENTARY EDUCATION, (R - 1 & 3)) MS.B BHUYAN(SC, BTC, (R - 6)) MS.K PHUKANGA, ASSAM, R - 4
11	WP(C)/6160/2018 B/O	MUKUL KUMAR DEKA Versus THE STATE OF ASSAM AND 7 ORS	MS S K CHAUHAN MR. A R SHOME MR. S CHAUHAN MR. S CHAUHAN MR. P MAZUMDER	SC, ELEM. EDU SC, BTC
12	WP(C)/3349/2019 FIXED, WITH Cont.Cas(C)/39/2019 (D/O), Cont.Cas(C)/120/2020 (D/O) WITH	LABANYA DUTTA Versus THE ASSAM STATE TRANSPORT CORPORATION AND 4 ORS.	MR. P TALUKDAR	MR. J .ROY (S.C. ASTC) SC, A S T C
13	Cont.Cas(C)/88/2020	SAMIR ROY Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC MR H M R HOQUE, SC ASTC
14	WITH Cont.Cas(C)/97/2020	ANISUL HAQUE @ ANISUL HAQUE Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR D DAS MR H M R HOQUE, SC ASTC
15	WITH Cont.Cas(C)/100/2020	MD. SAFIUR RAHMAN @ SAIFUR RAHMAN Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. S SARMA
16	WITH Cont.Cas(C)/101/2020	PRAKASH SAIKIA Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
17	WITH Cont.Cas(C)/106/2020	USHA RANI DEVI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR D DAS MR H M R HOQUE
18	WITH Cont.Cas(C)/107/2020	TIKESWAR DEORI Versus ANAND PRAKASH TIWARI	MR. M P CHOUDHURY MR. S BATHARI	MR. JYOTIRMOY ROY MR. S SARMA MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE
19	WP(C)/4472/2019	BONOMALI GOHAIN KONWAR Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. R HAZARIKA MR. C CHAKRAVARTY	SC, TAXATION SC, APSC
20	WP(C)/1482/2021 FIXED, WITH WP(C)/6896/2018 (D/O)	RASHMI REKHA SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. D BORAH MR. R DOWARAH	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE

21	WP(C)/685/2022	BIREN HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	SC, CO OP GA, ASSAM SC, AG
	WITH			
22	WP(C)/6570/2018	NABIN BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
	WITH			
23	WP(C)/6583/2018	JOGEN CH. DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MRS P HAZARIKA MD S HUSSAIN	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
24	WP(C)/949/2022 FIXED	JUNU DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS. U HAZARIKA	GA, ASSAM SC, AG SC, PWD SC, FINANCE
25	WP(C)/1658/2022	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
	WITH			
26	WP(C)/4026/2023	TAKAR ETE Versus THE STATE OF ASSAM AND 3 ORS	MR B SINHA MR. S SAIKIA	SC, EDU
27	WP(C)/2829/2022	ASHIT DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R TALUKDAR	GA, ASSAM MR. M KHAN (r-7) MS J AKTAR (r-7)
28	WP(C)/4817/2022	PRABHAT CHANDRA DOLOI AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. J C CHAUDHURY MR. S M SARMA	SC, CO OPERATION DEPTT., ASSAM (R-3) GA, ASSAM
29	WP(C)/5278/2022 FIXED	ON THE DEATH OF ATINDRA NATH SEN, HIS LEGAL HEIR RITA SEN @ RITA RANI SEN Versus THE STATE OF ASSAM AND 6 ORS.	MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, AG SC, HEALTH AND F W SC, PWD SC, P H E SC, F C I
30	WP(C)/5699/2022 FIXED	MANIKA BORO Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
31	WP(C)/6467/2022 FIXED	NIRUPAMA KAKATI Versus THE UCO BANK AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC UCO BANK MR. M SHARMA (r-1 to 3) MS. S YASMIN (r-1 to 3)
32	WP(C)/7806/2022 FIXED	ABDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. I ALAM Ms. R. R. BORAH MR. T SK	GA, ASSAM SC, FINANCE SC, PWD
33	WP(C)/8039/2022	NO. G/2083 EX HAVILDAR/GD (GENERAL DUTY) HARDEV SINGH CHAUHAN Versus UNION OF INDIA AND 2 ORS.	MR. B PATHAK MR B HAZARIKA MR V KUMAR MS M TIWARI	MRS S BARUAH DY.S.G.I.
34	WP(C)/8443/2022	RAMA KANTA DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE
35	WP(C)/561/2023	SHIBANI PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
36	WP(C)/935/2023 B/O	PARAMA BORA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. A R BHUYAN MR N Z CHOUDHURY	SC, SEC. EDU.

37	WP(C)/940/2023	INDU BALA DEVI Versus THE STATE OF ASSAM AND 10 ORS	MR. A K BARUAH MR. N MAHAJAN MR A DAS	SC, ELEM. EDU GA, ASSAM MR. K K NANDI (r-9) SC, AG MR. U SAIKIA (R-II) MR. S D ROY (R-II) MS K DEKA (R-II) MS S DEY (r-9) MISS. R. DAS (r-9) SC. UCO BANK SC, TREASURY
38	WP(C)/1013/2023 FIXED	ANURADHA ADHIKARI SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	GA, ASSAM SC, AFDC
39	WP(C)/1462/2023	MADHU DEKA AND 7 ORS Versus THE SECRETARY TO THE GOVT OF ASSAM, AGRICULTURE DEPARTMENT AND 2 ORS	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA	SC, AGRI. DEPARTMENT SC, FINANCE
40	WP(C)/1694/2023 FIXED	BIMALA MALO Versus THE STATE OF ASSAM AND 10 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, AG MR. P N SHARMA R-1, R-4, R-7 & R-9) MR. S K CHAKRABORTY (R-6) MR. A DEKA (R-11) MR. S BORTHAKUR (R-11) MR. S R BARUAH (R-3 & -8) MS. J DAS (R-5) SC, PF SC, FINANCE
	WITH			
41	WP(C)/1996/2023	BIMALA MALO Versus THE STATE OF ASSAM AND 3 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM MR. A DEKA (R-4) MR. S BORTHAKUR (R-4) SC, REVENUE
42	WP(C)/3508/2023 FIXED	SANI RAM BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) MR. R DHAR (R-1 & R-3) SC, WPT AND BC SC, APTDC SC, FINANCE
43	WP(C)/3511/2023 FIXED	MADAN CH BEZBARUAH Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
44	WP(C)/3512/2023 FIXED	KALI CHARAN BORO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR. R DHAR (R-1 & R-3) MR A SHARMA (R-4) SC, WPT AND BC SC, FINANCE
45	WP(C)/3524/2023 FIXED	NAREN CH. BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
46	WP(C)/3526/2023 FIXED	UDHAB CHANDRA BARO Versus THE STATE OF ASSAM AND 3 ORS	J U AHMED MR. R K MUSHAHARY MR. N K MURRY	MR A SHARMA (R-4) SC, WPT AND BC SC, APTDC SC, FINANCE
47	WP(C)/4882/2023	NIZAM UDDIN Versus THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	GA, ASSAM SC, AG SC, IRRIGATION SC, FINANCE DEPTT.
48	WP(C)/5246/2023 WITH OFFICE NOTE	SMT. RUNU HAZARIKA Versus THE STATE OF ASSAM AND 2 ORS	MS. S B CHOUDHURY MR. S K DAS Z R MAJUMDAR MS. N D SARMA	GA, ASSAM

49	WP(C)/5839/2023	APOORV ADITYA Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA	MRS. R DEVI DY.S.G.I.
50	WP(C)/5958/2023 FIXED	MONTU GOGOI Versus THE STATE OF ASSAM AND 3 ORS	MD. A SAHAD MR. J B SAIKIA MR. M H ALI	SC, P AND R.D. GA, ASSAM
51	WP(C)/6124/2023 FIXED	CHAINAIBA DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	MR R DHAR (R-2 & R-5) SC, APTDC SC, FINANCE
WITH				
52	WP(C)/6062/2023	SONALI DEURI Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR. U PATHAK MR N K SARMA	SC, WPT AND BC SC, FINANCE
WITH				
53	WP(C)/6097/2023	RAJESWARI PAYENG Versus THE STATE OF ASSAM AND 3 ORS	MR H K DAS MR N K SARMA	SC, WPT AND BC SC, APTDC SC, FINANCE
54	WP(C)/6716/2023	ASHIMANANDA BHUYAN Versus THE STATE OF ASSAM AND 3 ORS	MR M A ISLAM MR J I MONDAL	GA, ASSAM
55	WP(C)/6767/2023	BIVA RANI NAG Versus UNION OF INDIA AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS K BARMAN MS. D. DEVI	C.G.C. MR. D J DAS (R-1 TO R-7) DY.S.G.I.
56	WP(C)/7259/2023	BASANTI BALA RAJBONGSHI Versus THE STATE OF ASSAM AND 7 ORS	MR H GUPTA MR Y. BARBHUIYA	GA, ASSAM SC, AG SC, FINANCE
57	WP(C)/7318/2023 FIXED	KAMRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK	SC, AG (A AND E) GA, ASSAM SC, SEC. EDU.
58	WP(C)/275/2024 FIXED	AKHIL KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS	MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS P GARGO	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT SC, BTC

ORDERS

59	Cont.Cas(C)/124/2018 B/O, WITH Review.Pet./89/2017 (D/O), Review.Pet./100/2016 (D/O), WP(C)/349/2009 (D/O), WP(C)/2567/2010 (D/O), WP(C)/3286/2014 (D/O), WP(C)/4054/2006 (D/O), WP(C)/4433/2001 (D/O)	GOPAL CH. BARUAH AND 16 ORS. Versus 3) DR. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR R ISLAM MR. D BHUYAN	MR. D SAIKIA MR. A DEKA MR. N J KHATANIAR (r-4) MS. N PHUKAN MS K DAS (r-4) MR. S M T CHISTIE
60	WP(C)/1208/2020	MOHENDRA DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MS. S KATAKEY MS. S. TODI MR H K SARMA	GA, ASSAM MR. R SARMA (R-5) MR N BORO (R-5) SC, FINANCE
61	WP(C)/2859/2023	SUNIL KUMAR MODAK Versus THE STATE OF ASSAM AND 4 ORS	MR. D P CHALIHA MS M ROY	GA, ASSAM SC, SEC. EDU.
<u>HEARING</u>				
62	WP(C)/6231/2012 FIXED	SAILEN KONWAR DUTTA Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.S SARMA MS.B BHUYAN	GA, ASSAM
WITH				
63	WP(C)/6534/2015	JOGESWAR BORAH Versus THE STATE OF ASSAM AND 4 ORS	MR.V RAJKHOWA MR.S BORTHAKUR	GA, ASSAM
WITH				
64	WP(C)/2513/2017	DULU AHMED Versus THE STATE OF ASSAM and 3 ORS.	MR.P K KALITA MR.P K KALITA MR R CHAKRAVORTY MR.N DAS MR N Z CHOUDHURY	GA, ASSAM

65	WITH WP(C)/3267/2017	UTPAL BHUYAN Versus THE STATE OF ASSAM and 3 ORS.	MR.S MITRA MR.A MITRA	GA, ASSAM
66	WITH WP(C)/5733/2017	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM and 6 ORS.	MR.K N CHOUDHURY MR.R M DEKA MR.D DAS MS.R KAKATI	GA, ASSAM
67	WITH WP(C)/4173/2020	RANA SAIDUR ZAMAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	GA, ASSAM
68	WITH WP(C)/4962/2021	MD. ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS F BEGUM	GA, ASSAM
69	WITH WP(C)/807/2022	ACHYUT SAIKIA Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA	GA, ASSAM
70	WITH WP(C)/1473/2022	DERAJUDDIN AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR. K BORUAH MR G DEKA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/83/2009 (HEARING), WITH LCR	SMTI. FULU BALA MEDHI and ORS Versus AIKON MEDHI and ORS	MR S BANIK MS B SARMA MR P BHUYAN MR K N SURI	MRS T GOSWAMI
2	RSA/112/2009 (HEARING), WITH LCR, FIXED	MD. ALAUDDIN and ORS Versus BIDYUT BHUSAN DAS	MR.H R A CHOUDHURY MS.R CHOUDHURY MR.F U BORBHUYA MR.A S CHOUDHURY	MS.J PAUL MR.P SEN
	WITH I.A.(Civil)/102/2024 in RSA/112/2009	MD. ALAUDDIN and ANR Versus BIDYUT BHUSAN DAS	MS. R CHOUDHURY MR F U BARBHUIYA	MR. P SEN
MOTION				
3	Tr.P.(C)./8/2024	REENA TALUKDAR Versus MAHENDRA TALUKDAR	MR. H C SARMA MR. BHUSHAN NATH	
4	Tr.P.(C)./9/2024	JHARNA BANIA Versus UTTAM KONWAR	MR. S C BISWAS MS A DAS MS. U NANDA MR. A K DAS MS. S. CHANDA	
5	Tr.P.(C)./10/2024	KASHMIRI BORA TALUKDAR Versus RIJU MONI TALUKDAR	DR. N DEKA MS P CHAKRABORTY MS N MANSURI	
6	CRP/11/2024	HARDEEP SINGH MATHARU AND 3 ORS Versus SUKHJIT KAUR AND 2 ORS	MR. S DIHINGIA MR I HASSAN MS M CHANGMAI	
7	CRP/12/2024	FAGUNI SWARGIARY AND ANR Versus RAM KUMAR MANDAL	MR. U DUTTA MR. B. KUMAR B DUTTA	
8	CRP/13/2024	NIRMALA TALUKDAR AND ANR Versus SANJIT KUMAR DEY	MR A C SARMAH MR G BHARADWAJ MR B DEORI	
9	CRP/14/2024	BISHNU RAM MEDHI AND ANR Versus TONMOY CHOUDHURY AND 2 ORS.	MR I S MAZUMDAR	
10	CRP(IO)/50/2024	CHARANDEEP SINGH Versus NAVADEEP SINGH AND 4 ORS	MR. A R SHOME MR A J GHOSH MR I P CHHETRI	

11	CRP(IO)/53/2024	ON THE DEATH OF MD. MAYURUDDIN CHOUDHURY HIS LEGAL HEIRS NAMELY RAJU CHOUDHURY AND 2 ORS Versus MD. ABDUL SALAM AND 2 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	
12	CRP(IO)/54/2024 CAVT. NO.01572/024,	NITYANANDA CHUTIA Versus SABIR AZIM SHAH AND 11 ORS	MR. BHASKAR DUTTA, SENIOR ADVOCATE MR. SAILENDRA DEKA MR JITENDRA DAS MS L RONGPIPI	MR. N J GOGOI M.A. BEGUM FOR CAVEATOR
ADMISSION				
13	CRP(IO)/231/2022 FIXED	AMIT KUMAR BHAJANKA Versus SHANKAR LAL BHAJANKA	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	MR. K DEKA (FOR CAVEATOR)
14	Test.App./1/2024	ON THE DEATH OF RATNAKANTA DEKA HIS LEGAL HEIRS JONALI DEKA AND 2 ORS. Versus KSHIRODA BHUYAN AND 2 ORS.	MR. R P SARMAH MR. D DOLEY MS A DEKA	
15	LA.App./3/2024 FIXED	MAHAMMAD ALI AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. A T SARKAR	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
16	MFA/7/2024	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD	MR. K GOGOI	
	WITH I.A.(Civil)/342/2024 in MFA/7/2024	UNION OF INDIA Versus M/S MEGHALAYA CEMENTS LTD	MR. K GOGOI	
17	MACApp./55/2024	MUSLIM ALI AND 2 ORS Versus UNITED INDIA INSURANCE CO LTD AND 2 ORS	MR. S RAHMAN MR A N IQBAL	
18	MACApp./56/2024	NATIONAL INSURANCE COMPANY LTD Versus AJIJUL HOQUE AND 7 ORS	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/341/2024 in MACApp./56/2024	NATIONAL INSURANCE COMPANY LTD Versus AJIJUL HOQUE AND 7 ORS	MRS L SHARMA MR. K K BHATTA	
19	MACApp./58/2024	THE ORIENTAL INSURANCE CO. LTD. Versus NIRMAL DAS AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
	WITH I.A.(Civil)/350/2024 in MACApp./58/2024	THE ORIENTAL INSURANCE CO. LTD. Versus NIRMAL DAS AND 3 ORS.	MR. S K GOSWAMI MR. R SHARMA	
20	MACApp./59/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus JURI BORAH AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	
	WITH I.A.(Civil)/355/2024 in MACApp./59/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus JURI BORAH AND 4 ORS.	MRS L SHARMA MR. K K BHATTA	
BAIL HEARING				
21	AB/3141/2023	ABINASH MAHANTA @ ABINACH MAHANTA Versus THE STATE OF ASSAM	MR P S DEKA MR. A CHETRY MR. D DAS	PP, ASSAM
22	AB/208/2024 FIXED	BADSHA SHEIKH Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB	PP, ASSAM

FOR HEARING U/O XLI RULE II C.P.C.

23	RSA/205/2023 FIXED	UNION OF INDIA Versus DR. PRASANTA KUMAR DAS	MR. S K MEDHI	
24	RSA/22/2024	MUSTT. MORIAM NESSA AND 5 ORS. Versus ABDUL RAHMAN	MR. B C DAS MR. S H RAHMAN	
	WITH I.A.(Civil)/354/2024 in RSA/22/2024	MUSTT. MORIAM NESSA AND 5 ORS. Versus ABDUL RAHMAN	MR. B C DAS MR. S H RAHMAN	
<u>ORDERS</u>				
25	RSA/50/2011 WITH LCR, WITH OFFICE NOTE, B/O	SMT. RAJU BALA DEKA and 9 ORS, Versus KANDARPA DEKA and ORS,	MR.H K DEKA MR.B C TALUKDAR MS.R BARUAH MR.P SUNDI MR.B DEKA MR. B SARMA	MR.A IKBAL MR.B BARMAN MR.S ALI MR.M ALAM MR.G MISHRA MR.G BORDOLOI MS.M NATH
	WITH I.A.(Civil)/1768/2018 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIR SRI KANDARPA DEKA AND 18 ORS Versus SMT. RAJU BALA DEKA AND 7 ORS	MR. A IKBAL MR. S ALI	MR. B D DEKA
	WITH I.A.(Civil)/1487/2019 in RSA/50/2011	ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND 19 ORS Versus SMT. RAJU BALA DEKA and 8 ORS,	S ALI MR. A IKBAL	MR. B D DEKA
	WITH I.A.(Civil)/1652/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS KANDARPA DEKA AND 22 ORS	MR. H K DEKA	MR S ALI
	WITH I.A.(Civil)/1653/2020 in RSA/50/2011	SMT. RAJU BALA DEKA AND 7 ORS. Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRSKANDARPA DEKA AND 22 ORS.	MR. H K DEKA	
	WITH I.A.(Civil)/25/2022 in RSA/50/2011	SMT. RAJU BALA DEKA AND ORS Versus ON THE DEATH OF ANANTA DEKA HIS LEGAL HEIRS AND ORS	MR B DEKA	S ALI
26	MC/2417/2013 in MACApp SL. NO. 207093, B/O	MUSTT. FORIZAN BEGUM BORBHUYAN, Versus MRS. MANDIRA PALIT and 2 ORS,	MR.J SARMA	MR.R C PAUL MS.S ROY
27	RFA/53/2018 WITH LCR, B/O	SONARAM BHUYAN Versus HERAMBA SAIKIA AND 3 ORS	MR. J DEKA MR N N UPADHYAYA	MR. A GANGULY (R1-3) MR. A BORA (R1-3) MR T CHHETRI (R1-3)
	WITH I.A.(Civil)/3399/2022 in RFA/53/2018	GUNADA BHUYAN AND ANR. Versus HERAMBA SAIKIA AND 3 ORS	MR N N UPADHYAYA MR. B B KAKATI	MR. A GANGULY MR. A BORA MR T CHHETRI
28	RSA/23/2020 CAVT. NO.1201/2019 FIXED	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N BHARALI MD. S ALI MR G GOGOI FOR CAVEATOR
	WITH I.A.(Civil)/347/2020 in RSA/23/2020	THE PIONEER CO-OPERATIVE MARKET LTD. AND 3 ORS Versus MUSST. MEHERAN NESA AND 18 ORS	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N BHARALI MD S ALI FOR CAVEATOR MR G GOGOI
29	I.A.(Civil)/2400/2022 FIXED in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA MR. N DHAR

	WITH CRP(IO)/111/2015	SAILESWAR SARMA and 7 ORS. Versus ON THE DEATH OF DHARMESWAR SARMA HIS LEGAL HEIRS and ORS.	MR.S P ROY MR.K RAJBONGSHI MS.B BAISHYA	MR.N DHAR MR.T ROY(R-1) MR.S K GHOSH(R-1) MS.R DEKA(R- 2(b),2(c),2(d), 3 & 4) MR.P K DEBROY(R-1)
	WITH I.A.(Civil)/2401/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MD. S ALOM	MR. S DASGUPTA
	WITH I.A.(Civil)/2402/2022 in CRP(IO)/111/2015	SAILESWAR SARMA and 6 ORS. Versus SMTI. BHARATI SARMA (WIFE)	MR. S P ROY MD. S ALOM	MR. S DASGUPTA
30	Test.Cas./5/2023 WITH LCR, FIXED	HEMLATA KALITA Versus SURATH KALITA AND 2 ORS	MR. A BISWAS MR R KALITA	
31	FAO/13/2023 FIXED	ASHOKANANDA DAS Versus M/S VAISHNO DEVI TRADERS PVT. LTD. AND ANR.	MR G BHARADWAJ MR B DEORI	MR B KAUSHIK (r-2) MR. A KHOUND (r-2) MR. S HAZARIKA (r-2) MS A M DCOSTA (r-2)
32	MACApp./52/2023 WITH LCR	TAFIR ALI @ MD. TAFAR ALI AND ANR. Versus BISTARNING KHYLLAIT AND ANR.	MISS. A BARUAH	MR. M DUTTA (R2) MS S DEV (R2) R SARMA (R2)
33	CRP(IO)/60/2023 FIXED	SANCHITA ROY Versus RABINDRA CHANDRA PAUL	MS. R CHOUDHURY	MR. A K PURKAYASTHA MR. S SHARMA MR. A R DAS
	WITH I.A.(Civil)/1845/2023 in CRP(IO)/60/2023	RABINDRA CHANDRA PAUL, Versus SANCHITA ROY		MS. R CHOUDHURY
34	CrI.Pet./810/2019 WITH LCR	RABINDRA CH. PAUL Versus THE STATE OF ASSAM AND ANR.	MR. A K PURKAYASTHA MR. S K DAS MR. S SHARMA MS L DAS	MR. A BISWAS MR R KALITA MS. S SARMA (R-2) MS S AHOM PP, ASSAM
35	CRP/178/2023	RAMESH BARMAN AND 5 ORS. Versus MD. SIRAJUDDIN AHMED	MR. D P BORAH MS. S BORO MR B PAUL P JHA	
36	MACApp./394/2023 FIXED	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SODAR BHAN BIBI AND 3 ORS. B	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. M KHAN MR. R BORA (R-4) MR A K DAS(r-2) MR BHARGAV DAS (R-4) MR ARINDAM BARUAH (R- 4) MS J AKTAR(r-2)
	WITH I.A.(Civil)/3212/2023 in MACApp./394/2023	SHRIRAM GENERAL INSURANCE CO. LTD. Versus SODAR BHAN BIBI AND 3 ORS. B	MR. R GOSWAMI	MR. M KHAN
37	MACApp./422/2023 FIXED	RITA BORA Versus BHAGADUTTA MEDHI AND 2 ORS.	MR. A LAL MS. B. BANIA	MR. A J SAIKIA (r-3) MR. S. PEGU (r-3)
38	MACApp./458/2023 FIXED	THE RELIANCE GENERAL INSURANCE CO. LTD. Versus RITA BORA AND 2 ORS.	MR. A J SAIKIA MR. S. PEGU	MR. A LAL (R-1)
39	MACApp./459/2023 FIXED	UNITED INDIA INSURANCE COMPANY LTD. Versus SATISH KAIBORTA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	

	WITH I.A.(Civil)/3845/2023 in MACApp./459/2023	UNITED INDIA INSURANCE COMPANY LTD. Versus SATISH KAIBORTA AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
40	I.A.(Civil)/3619/2023 WITH LCR, FIXED in RSA/153/2011 WITH RSA/153/2011	MUSTT. MOYMONA KHATUN AND ORS Versus HEIRS OF LATE ABDUL JABBAR	MR. N DHAR	
		MUSTT. MOYMONA KHATUN AND 7 ORS Versus MUSSTT. OCHIKA KHATUN AND ORS	MR.N DHAR MR.S CHAKRABORTY MR .B MALAKAR	DR.B AHMED MRH I CHOUDHURY MR.A M BUZARBARUAH MR.N HAQUE MR.S K DEORI MISSM BARMAN MRK UDDIN
	WITH I.A.(Civil)/3616/2023 in RSA/153/2011	ON THE DEATH OF BAHEJ ALI, Versus HEIRS OF LATE ABDUL JABBAR	MR. N DHAR	MR. A K AZAD (r-1.5.2. to 1.5.6, 1.58 to 1.5.11) MR. S R BARBHUIYA (r-1.5.2. to 1.5.6, 1.58 to 1.5.11) MR M HUSSAIN (r-1.5.2. to 1.5.6, 1.58 to 1.5.11)
41	I.A.(Civil)/3820/2023 FIXED in MACApp./14475/2023 WITH MACApp./14475/2023 (Filing Number)	ARTI @ AROTI RONGPIPI AND ANR Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS.	MR. A R AGARWALA MR ADITYA AGARWALA MD. K ALI	
		ARTI @ AROTI RONGPIPI AND ANR Versus ORIENTAL INSURANCE COMPANY LTD AND 2 ORS. E	MR. A R AGARWALA	
42	I.A.(CrI.)/84/2024 CRL.PET. 1385/2023(D/O) in CrI.Pet./1385/2023	JAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. K BORUAH MS. P BORAH	MR. M ALAM PP, ASSAM
43	I.A.(Civil)/312/2024 in RSA/325/2024 WITH RSA/325/2024 (Filing Number)	NAWAB KHAN AND ANR. Versus THE LEGAL HEIRS OF PHATIK CHANDRA DAS NAMELY PRAGYA DAS AND ORS.	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR. R ISLAM MR S ISLAM MR. S. SUR	
		NAWAB KHAN AND ANR. Versus THE LEGAL HEIRS OF PHATIK CHANDRA DAS NAMELY PRAGYA DAS AND ORS. A	MR. M U MAHMUD	
44	I.A.(Civil)/318/2024 CAVT. NO.13462/023, in Test.App./662/2024 WITH Test.App./662/2024 (Filing Number)	BHUPEN BORUAH Versus BINI GOHAIN AND 3 ORS.	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	MR. M DUTTA FOR CAVEATOR
		BHUPEN BORUAH Versus BINI GOHAIN AND 3 ORS. B	MR R CHAKRAVORTY	
	WITH I.A.(Civil)/319/2024	BHUPEN BORUAH Versus BINI GOHAIN AND 3 ORS.	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	MR. M DUTTA FOR CAVEATOR
	WITH I.A.(Civil)/665/2024 (Filing Number)	BHUPEN BORUAH Versus BINI GOHAIN AND 3 ORS. B	MR R CHAKRAVORTY	
45	I.A.(Civil)/347/2024 in MFA/8003/2023	UNITED INDIA INSURANCE COMPANY LIMITED Versus MD. HALIM UDDIN AND ANR.	MR. R C PAUL	

	WITH MFA/8003/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. Versus HALIM UDDIN AND ANR. E	MR. R C PAUL	
	WITH I.A.(Civil)/8005/2023 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD. Versus HALIM UDDIN AND ANR. E	MR. R C PAUL	
46	I.A.(Civil)/348/2024 in MACApp./1078/2024	SANIDUL ISLAM Versus RAJIB KHANDAKAR AND 4 ORS	MR. A R AGARWALA MR ADITYA AGARWALA	
	WITH MACApp./1078/2024 (Filing Number)	SANIDUL ISLAM Versus RAJIB KHANDAKAR AND 5 ORS (F)	MR. A R AGARWALA	
		<u>HEARING</u>		
47	RSA/133/2011 WITH LCR, FIXED	ON THE DEATH OF MUSTT. ROKEYA KHATUN HER LEGAL HEIRS MD.FIROZ UDDIN SHEIKH AND ORS Versus MRS ROUSHAN ARA AHMED AND ORS	MR. A CHOUDHURY MR.S RAHMAN	MR. S Muktar MS.J PURKAYASTHA MR.G BHOWMIK
48	RSA/151/2011 WITH LCR, B/O	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR A K RAI (R-2(a) to 2(e),3,4,7,9) MR S NOWAJ(R-2(a) to 2(e),3,4,7,9) MRS K AGARWAL(R-2(a) to 2(e),3,4,7,9)
	WITH MC/2324/2011 in RSA/151/2011	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR.S M SARMA
	WITH MC/1419/2012 in RSA/151/2011	TULENDRA NATH DAS AND 6 ORS Versus SOUBHAGYA KARMAKAR AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA
49	WITH RSA/150/2011	TULENDRA NATH DAS AND 6 ORS Versus ANJALI KARMAKAR WIFE AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR A K RAI (R-2 to 7) MR S NOWAJ(R-2 to 7) MRS K AGARWAL(R-2 to 7)
	WITH MC/2322/2011 in RSA/150/2011	TULENDRA NATH DAS AND 6 ORS Versus ANJALI KARMAKAR WIFE AND ORS	MR.D BARMAN MR.S K GHOSH MS.B M LAHKAR MR.S BARTHAKUR	MR.U C RABHA MR.S M SARMA
50	CRP(IO)/237/2023 FIXED	JAHARUL HAQUE @ JAHARUL ISLAM Versus FAZAR ALI	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	MR M RANA
	WITH I.A.(Civil)/570/2023 in CRP(IO)/237/2023	FAZAR ALI Versus JAHURUL HAQUE @ JAHURUL ISLAM	MR M RANA	MR. M U MAHMUD
		<u>STAY MATTERS</u>		
51	CRP/126/2022	SMTI. DEEPIKA TAYE Versus CASIO KARAN PEGU	MR. P J SAIKIA MS D DUTTA	MS. D SAIKIA MR D SAIKIA

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



सत्यमेव जयते

THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM**2:00 PM to 4:15 PM****[For Friday,9th February 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]**BEFORE:****HONOURABLE MR. JUSTICE ROBIN PHUKAN****COURT NO: 15****[CRIMINAL BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./376/2024 B/O	MAHIBUL ISLAM AND 4 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR N ISLAM MR A ISLAM	PP, ASSAM
2	Bail Appln./377/2024	ABDUL GAFFAR @ ASHOBA Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
3	Bail Appln./380/2024	KADER ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
4	Bail Appln./381/2024	ABHI NARZARY AND 2 ORS. Versus THE STATE OF ASSAM	TUN RAJKHOWA	PP, ASSAM
<u>MOTION</u>				
5	AB/298/2024	DILIP DAS Versus THE STATE OF ASSAM AND ANR.	MR. M KHAN MS J AKTAR	PP, ASSAM
6	AB/299/2024	INJAMUL SARKAR @ SNJAMUL SARKAR AND 4 ORS. Versus THE STATE OF ASSAM ANR.	MR. A T SARKAR	PP, ASSAM
7	AB/300/2024	SOMESWAR NATH Versus THE STATE OF ASSAM	MR. R PHUKAN	PP, ASSAM
8	AB/302/2024	JOY SINGHA Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM
9	AB/303/2024	LULU HUSSAIN Versus THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MR S R A NASER	PP, ASSAM
10	AB/305/2024	SUNIL UPADHAYA Versus THE STATE OF ASSAM	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	PP, ASSAM
11	AB/306/2024	DILDAR REZZA Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM

ADMISSION

12	Crl.Pet./493/2021	BODHADITYA DAS AND 3 ORS. Versus NANDITA DAS AND ANR	MR B SINHA	MR A KAKOTI (R-1) PP, ASSAM
13	Crl.Pet./638/2022 WITH LCR 2 FILES, B/O	MD. JEKIRUL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. S N TAMULI MS. A BEGUM P DEKA	MR. T ROY (P,2) MRS. B SARKAR (P,2) PP, ASSAM
14	Tr.P.(Crl.)/41/2023 B/O	ANUPAM DEBNATH Versus SHILPI NATH	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	MR. S BORTHAKUR MS. S KAKATI
15	Crl.Pet./101/2024 FIXED	INDRAJIT BORA Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM

BAIL HEARING (BA)

16	Bail Appln./3765/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BAIJU THAKUR Versus UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
17	Bail Appln./4610/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	AMIR ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
18	Bail Appln./53/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM AND ANR	MR. K SARMA MR. S BORUAH	PP, ASSAM
19	Bail Appln./234/2024 FIXED	RAKIBUL ISLAM @ RAKIBUL HOQUE Versus THE STATE OF ASSAM	MR. A K HUSSAIN MR. B HUSSAIN	PP, ASSAM
20	Bail Appln./251/2024 FIXED	IMAN ALI Versus THE STATE OF ASSAM	MR. K H SAIKIA MR A HAWARI	PP, ASSAM
21	Bail Appln./269/2024 WITH OFFICE NOTE, FIXED	MAYANK SHARMA Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA MS SABINA AHMED	PP, ASSAM
22	Bail Appln./273/2024 FIXED	AZAD HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	PP, ASSAM

BAIL HEARING

23	AB/1454/2023 WITH OFFICE NOTE, FIXED	GAYATRI SAIKIA Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
24	AB/2147/2023 FIXED	AZIMUL HOQUE Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
25	AB/2828/2023 FIXED	RAJESH KUMAR Versus THE STATE OF ASSAM	MS. D S NEOG MR. P J SAIKIA	PP, ASSAM
26	AB/2927/2023 FIXED	JAYFUL NESSA Versus THE STATE OF ASSAM	MR. A M KHAN MR T T MONI MR. R I DEWAN	PP, ASSAM
27	AB/2963/2023 FIXED	MUNINDRA DEKA Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
28	AB/3934/2023 FIXED	RAJU KATHAR Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
29	AB/4032/2023 FIXED	RAMSANG MAR @ LALREMSANG HMAR AND ANR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM

30	AB/4084/2023 FIXED	MOFIDUL ISLAM Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
31	AB/4103/2023 FIXED	ABDUL RAHIM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED	PP, ASSAM
32	AB/4175/2023 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD	MR. K K PARASAR PP, ASSAM
33	AB/4183/2023 FIXED	KUNTALA BASUMATARY @ KUNTALA BRAHMA Versus THE STATE OF ASSAM	MR. K K HANDIQU MS M BORA	PP, ASSAM
34	AB/4259/2023 FIXED	SNEHA BARUAH KALITA Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
35	AB/4260/2023 FIXED	NABAJYOTI KALITA Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
36	AB/4325/2023 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), FIXED	MD ATIQR RAHMAN TAPADAR Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM A BEGUM	PP, ASSAM
37	AB/4349/2023 FIXED	UJJAL BORA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
38	AB/4369/2023 FIXED	MINAKSHI NATH Versus THE STATE OF ASSAM	MR. I H SAIKIA MS. M BARMAN MR K KASHYAB	PP, ASSAM
39	AB/125/2024 FIXED	TARUNIMA DUTTA Versus THE STATE OF ASSAM	MR. D GOGOI MR H P NEPAL MR P H KONWAR	PP, ASSAM
40	AB/138/2024 FIXED	DANESH ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
41	AB/144/2024 FIXED	SARITA DEVI JAIN Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS S JAIN	PP, ASSAM
42	AB/162/2024 FIXED	KHALIKUZZAMAN LASKAR @ KHALIQUE JAMAN LASKAR Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
43	AB/164/2024 FIXED	ASIFE MUSTAFA BARBHUIYA Versus THE STATE OF ASSAM	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	PP, ASSAM
44	AB/191/2024 FIXED	ADAM ALI Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	PP, ASSAM
45	AB/203/2024 FIXED	PABITRA BORO Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS MS P DEY MS. V RAI	PP, ASSAM
46	AB/215/2024 FIXED	MD. MUQTAB ALI @ MOKTAB ALI Versus THE STATE OF ASSAM	MR. T CHUTIA MR. R ALI	PP, ASSAM
47	AB/220/2024 FIXED	ASHRAFUL ISLAM Versus THE STATE OF ASSAM	M. HOSSAIN MD M ISLAM MS. A SULTANA	PP, ASSAM
48	AB/235/2024 FIXED	FURHAD ALI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MS. F H AHMED	PP, ASSAM

ORDERS

49	Crl.A./320/2023 WITH LCR 4 FILES	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MR. S DIHINGIA MR H BARUAH MS. T R KALITA MR. A. J. DAS	PP, ASSAM
	WITH I.A.(Crl.)/784/2023 in Crl.A./320/2023	RATUL KALITA @ DOTUA Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
	WITH			
50	Crl.A./311/2023	RUBUL DAS @ BIHARI Versus THE STATE OF ASSAM AND ANR.	MR P SARMA MR. K PATHAK MS. T R KALITA MR. A. J. DAS	PP, ASSAM
51	Crl.Rev.P./566/2023 B/O	JESMIN RAHMAN Versus THE STATE OF ASSAM AND 8 ORS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR TOSLIMA BEGUM	PP, ASSAM
52	I.A.(Crl.)/1178/2023 WITH LCR 4 FILES, FIXED in Crl.A./446/2023	DOLEN DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
	WITH Crl.A./446/2023	DOLEN DAS Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR. S. SUR MR S AFRIDI	PP, ASSAM
53	Crl.Pet./47/2024 FIXED	RACHNA PURI AND ANR Versus THE STATE OF ASSAM ANR	MR. K SINGHA MR P J PATAR M DEVI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024

22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/7547/2023	UNION COOPERTIVE BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. B D GOSWAMI MR S BORTHAKUR MR SAURADEEP DEY	GA, ASSAM
2	WP(C)/452/2024	THE ELECTED BOARD OF DIRECTORS OF COOPERATIVE CITY BANK LTD AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MS. B CHOWDHURY	SC, CO OP
ADMISSION				
3	WP(C)/766/2015	IDRIS ALI Versus THE STATE OF ASSAM AND 6 ORS	MR.S ISLAM MR.A CHOUDHURY MS.M KONCH	GA, ASSAM
4	WP(C)/2010/2015	JNANENDRA RABHA Versus THE STATE OF ASSAM AND 3 ORS	MR.H DAS MS.T SOM MS.S KALITA MS.R BURAGOHAIN	GA, ASSAM(R1-3) MR.M ALIR-4 MR H HOQUE(R-4)
5	WP(C)/2257/2016	BIDESWAR MORAN Versus THE STATE OF ASSAM AND 5 ORS	MS.R GOGOI MR.PARAG J SAIKIA	SC, FOREST
6	WP(C)/3174/2016	M/S S.P. FABRICATORS Versus THE STATE OF ASSAM AND 4 ORS	MR.S C BISWAS MS.K L R YANTHAN MS.E SHITIRI MR. S BISWAS MR.K RAJA	DR.B AHMED(R 1-5) MS.A DEV MR A KALITA,SC, INDUSTRIES AND COMMERCE DEPARTMENT SC, INDUSTRIES
7	WP(C)/3742/2016	AKID ZAMAN Versus THE STATE OF ASSAM AND 3 ORS	MR.D SAIKIA MR.R BARUAH MR.D BARMAN MR. K K DUTTA MR.B GOGOI MR.R BORAH MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD	GA, ASSAM
8	WP(C)/4591/2016	SUREN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR.A K CHOUDHURY MR.M CHOUDHURY MR.D CHOUDHURY MR.T ALI MR.S N KRISHNATRAYA	GA, ASSAM MR.H SARMA(R-7) MR.Y S MANNAN(R-7) MR.A D CHOUDHURY(R-7) MS.M BHATTACHARYYA(R-7) MS.S GOHAINR-7 SC, G M D A

9	WITH WP(C)/7852/2018	PRAFULLA DUTTA Versus THE STATE OF ASSAM AND 5 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	GA, ASSAM MR D CHOUDHURY (R6) MR. P S DEKA (SC, REVENUE DEPARTMENT) MR. M CHOUDHURY (R6) MR. T ALI (R6)
10	WP(C)/4727/2018	EASTERN ROLLER FLOUR MILLS (P) LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
11	WITH WP(C)/4366/2018	M/S. HANUMAN ROLLER FLOUR MILLS Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) MS. S SAIKIA (R-2) SC, A S A M B
12	WITH WP(C)/4367/2018	M/S. SSK ROLLER FLOUR MILLS Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI	SC, A S A M B
13	WITH WP(C)/4607/2018	M/S. NAWKA FOOD INDUSTRIES Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA SC, A S A M B
14	WITH WP(C)/4629/2018	M/S. ANJANI ROLLER FLOUR MILLS Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
15	WITH WP(C)/4632/2018	M/S. RAJLAXMI AGRO INDUSTRIES Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
16	WITH WP(C)/4658/2018	M/S. AMRIT FOOD PRODUCTS Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI, SC, ASMB SC, A S A M B
17	WITH WP(C)/4663/2018	M/S. GATTANI UDYOG AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA SC, A S A M B
18	WITH WP(C)/4671/2018	TITABAR ROLLER FLOUR MILLS (P) LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA SC, A S A M B
19	WITH WP(C)/4768/2018	SHIV ROLLER FLOUR MILL (P) LTD. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, A S A M B
20	WITH WP(C)/4770/2018	M/S. KUBER ROLLER FLOUR MILLS Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. S SAIKIA MR. N J GOGOI (R-2) SC, A S A M B
21	WITH WP(C)/5189/2018	M/S. CINNAMARA ROLLER FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. N HAWELIA MS. N GOGOI MS. N MECH MR. M L GOPE	MR. S SAIKIA (R-2) MR. N J GOGOI (R-2) SC, A S A M B
22	WP(C)/5116/2018 WITH OFFICE NOTE	ABDUS SALAM Versus IDBI BANK LTD.	MR. O P BHATI MR T C DAS MR. P SARMA MR. M K GOGOI	MR. A GANGULY MR. A DUTTA MR. A DHANUKA

23	WP(C)/7384/2018 CAVT. NO.0823/2018 FIXED	SUBHAS DAS Versus THE STATE OF ASSAM AND 6 ORS.	MR. M K MISRA MR. M CHOUDHURY MR. M MAHANTA MR. P K MUNIR MR. V A CHOWDHURY	GA, ASSAM MR A SARMA MR. A K SAHEWALLA (R7) SC, AFDC FOR CAVEATOR MR. D MEDHI
24	WP(C)/1307/2019	BITTU DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. B BORA MR P S RAJA	GA, ASSAM
25	WP(C)/5067/2019	ABDUL JALIL Versus THE UNION OF INDIA AND 7 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
26	WP(C)/5138/2019	HANUMAN PRASAD GARG Versus THE STATE OF ASSAM AND 6 ORS.	MR. R K JAIN TULIKA BORAH	GA, ASSAM SC, REVENUE SC, I O C
27	WP(C)/5139/2019 FIXED	REHENA BEGUM @ REHENA KHATUN Versus THE UNION OF INDIA AND 13 ORS	MR. M U MONDAL MD. I H KHAN MR M U KHAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION.
28	WP(C)/5154/2019	AMIR HUSSAIN Versus THE UNION OF INDIA AND 6 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
29	WP(C)/5158/2019	SANJU KAKOTI Versus THE STATE OF ASSAM AND 3 ORS.	MR. S BORTHAKUR MR. D GOGOI	GA, ASSAM
30	WP(C)/5174/2019	DUHU SHIEKH Versus THE UNION OF INDIA AND 7 ORS.	MD H R AHMED	GA, ASSAM ASSTT.S.G.I. SC, REVENUE
31	WP(C)/5183/2019	SAMILA KHATUN (BEWA) Versus THE STATE OF ASSAM AND 5 ORS	MR. R K MALAKAR MS H KALITA MS S CHOUDHURY	GA, ASSAM SC, APDCL
32	WP(C)/5892/2019	BINOD BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR G CHOUDHURY N JOSHI MR. S KAUSHIK	GA, ASSAM SC. REVENUE
33	WP(C)/5094/2020 FIXED	M/S BHAURAM JODHRAJ Versus THE UNION OF INDIA AND 3 ORS	MR. S DEKA MS. J BORO	GA, ASSAM MS. K PHUKAN, GA, ASSAM (R-3,4) MR. S K MEDHI MR. A K DUTTA (R-1,2) ASSTT.S.G.I.
34	WP(C)/495/2021 FIXED	KHARGESWAR DEKA AND 18 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. N BORAH MR H MAZUMDER MR P K BORA	GA, ASSAM SC, REVENUE
35	WP(C)/525/2021	RAFIKUL ISLAM PARAMANIK AND 12 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS C M DEKA MR. N H MAZARBHUIYAN MR. A S TAPADER MR M AHMED	GA, ASSAM SC, REVENUE
36	WP(C)/2154/2021 FIXED	RANJIT GOGOI Versus THE STATE OF ASSAM AND 5 ORS	MR. P HAZARIKA MR. H S BORAH	GA, ASSAM MR. P S DEKA (SC, REVENUE AND DISASTER MANAGEMENT DEPT., R-2) MS. S CHUTIA (SC, WATER RESOURCE DEPT., R- 1,3,4,5) MS. D D BARMAN (ADDL. SR. GOVT. ADV., R-6)
37	WP(C)/3065/2021	MAJIALI MUNMUNI BHUMI ADHIKAR DABI SAMITTEE Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG	GA, ASSAM SC, REVENUE
38	WP(C)/3637/2021	ALI AKBAR Versus THE STATE OF ASSAM AND 6 ORS.	MD K RAHMAN MS P M SARMA	GA, ASSAM SC, AEGCL SC, FINANCE SC, REVENUE

39	WP(C)/5658/2021	GOPAL FOUZDAR Versus BODOLAND TERRITORIAL REGION AND 5 ORS	MR. M SARANIA MR H MEDHI	GA, ASSAM SC, BTC
40	WP(C)/5746/2021	MANTU RAM DAS AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR K PUJARI	GA, ASSAM MR. R TALUKDAR MR G BHARADWAJ (R-9,10) MR B DEORI (R-9,10) SC, REVENUE
41	WP(C)/5781/2021	BASER SIDAR @ ABDUL BASER SIKDAR Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka MR M BARMAN S I AKAND	GA, ASSAM SC, REVENUE
42	WP(C)/6309/2021	MUSLIM ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
ORDERS				
43	WP(C)/5419/2015	DINESH KALITA and 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. M A SHEIKH MR A KALITA MR.S RAHMAN MS. M BHARALI	GA, ASSAM(R1-5) MR. R BORPUJARI, SC, REVENUE DEPARTMENT
44	WP(C)/3532/2016	BABUL HUSSAIN BARBHUIYA and 12 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR.D CHAKRABORTY MR.S R BORUAH	GA, ASSAM
45	WP(C)/3121/2018	BANESWAR MAHILI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. P J SAIKIA MR. M R LASKAR	MR. S CHAUHAN (R5-7) MR. A R SHOME (R5-7) MR. P MAZUMDER (R5-7) SC, FOREST
46	WP(C)/5099/2018	SAGAR SAIKIA AND ANR. Versus IDBI BANK AND 2 ORS.	MR. S MITRA MR. A MITRA	MR. S DUTTA (R1 & R2) MR. S U AHMED (R1 & R2) MR. S HAQUE (R1 & R2) MS. A GOGOI (R1 & R2)
47	Cont.Cas(C)/114/2020	SUREN BORO Versus BIREN PHUKAN AND 2 ORS	MR. K BHATTACHARJEE MS B TALUKDAR MR. M SAIKIA	
48	I.A.(Civil)/1518/2020 in WP(C)/6326/2014	SUKUMAR PATHAK AND 3 ORS Versus GAUHATI MUNICIPAL CORPORATION AND 3 ORS	MR. M J BARUAH	SC, GMC
	WITH WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.A B CHOUDHURY MR.M J BARUAH	MR.S BORA SC, GMC
	WITH I.A.(Civil)/1213/2016 in WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.A B CHOUDHURY MR.M J BARUAH	MR.S BORA SC, GMC
	WITH I.A.(Civil)/1785/2016 in WP(C)/6326/2014	SUKUMAR PATHAK and 3 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.M J BARUAH	MR.S BORA SC, GMC
49	WP(C)/4213/2014	THE GREATER GUWAHATI RETAIL FRUITS ASSOCIATION and ANR. Versus THE STATE OF ASSAM AND 9 ORS	MR.S P ROY MR.A TALUKDAR MR. N ALAM MRA K RAI MR.R P N SINGH	GA, ASSAM SC, GMC SC, G M D A
	WITH WP(C)/4805/2014	SUKUMAR PATHAK and 2 ORS Versus GAUHATI MUNICIPAL CORPORATION and 4 ORS	MR.M J BARUAH	GA, ASSAM MR.S BORA MS.S SARMA MS.U GOGOI(R-5) SC, GMC

51	WITH WP(C)/5090/2014	RAM KUMAR and 17 ORS Versus GAUHATI MUNICIPAL CORPORATION and 3 ORS	MR.M J BARUAH	GA, ASSAM MR.S BORA MR.JUNM LASKAR SC, GMC SC, G M D A
52	WP(C)/812/2021	GANESH DAS AND 3 ORS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 2 ORS	MR. M DUTTA MR. R MAZUMDAR MR H BEZBARUA MR H J SAIKIA	
53	WP(C)/3299/2021 FIXED	M/S STN COMMUNICATION AND ADVERTISING PVT. LTD. AND ANR. Versus THE ASSAM POWER DISTRIBUTION CORPORATION LTD. AND 9 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	SC, APDCL MR. K K PARASAR MR D DEKA ASSTT.S.G.I.
54	Cont.Cas(C)/134/2022 FIXED	SOMER ALI Versus BISWADEEP DAS AND ANR	MR. A F N U MOLLAH K ZAMAN	MR. P N GOSWAMI MR. R R Gogoi
55	Cont.Cas(C)/291/2022 FIXED	SHEIKH NOOR ISLAM Versus SHEIKH NOOR ALAM	MR. P BORAH MR. S BISWAS MR GAURAV R DUTTA	MR G BHARADWAJ MR A V SINGH MR B DEORI MR W R MEDHI MR P TALUKDAR
56	Cont.Cas(C)/586/2022 FIXED	DINO BALA RAY Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA (R-1,2) MR. R BORPUJARI (R-2) MR. A BHATTACHARYYA (R-1,2) MR. S DUTTA (R-1,2) MS. N BORDOLOI (R-2)
57	Cont.Cas(C)/198/2023 FIXED	MD. INTAZ ALI Versus BORSING RONGPI AND 2 ORS	MR N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
58	Cont.Cas(C)/199/2023 FIXED	JOY RAM DAS Versus BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3) D JAIN (R1,2,3)
59	Cont.Cas(C)/202/2023 FIXED	ABDUL MALEK @ ABDUL MALEQUE Versus BORSING RONGPI AND 2 ORS	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR A CHETIA (R1,2,3)
60	Cont.Cas(C)/293/2023 FIXED	AMIRUN BEGUM Versus GYANENDRA DEV TRIPATHI, IAS AND ANR	MD. A. RASHID MR. M HUSSAIN MR. R I MONDAL MR M KHAN	MR. D SAIKIA (R-1) MS. K PHUKAN (R-2) MR. R BORPUJARI (R-1) MS G HAZARIKA (R-1)
61	Cont.Cas(C)/330/2023	MANUJ PAIT AND 63 ORS. Versus PANKAJ YADAV AND 6 ORS.	MR J C GAUR MR D SAIKIA	MR. D SAIKIA (r-4) MR. R BORPUJARI (r-4) MS. M DEVI (r-6) MR. A DEY (r-6) MR. A DAS (r-6) MR B DEURI (R5) MS. N BORDOLOI (r-4)
62	Cont.Cas(C)/655/2023 FIXED	MD. MOFIDUL ISLAM Versus BORSING RONGPI AND 2 ORS.	MR. N AHMED MR R A AHMED	MS. R DEKA (R1,2,3) MR R M DAS (R1,2,3) MR. C SHARMA (R1,2,3) MR N RAHMAN (R1,2,3)
63	Cont.Cas(C)/18/2024 FIXED	DALILUR RAHMAN Versus SUMIT SATTAWAN, IAS	MR. M KHAN MS J AKTAR	

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
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7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

[CIVIL BENCH-III]

THIS COURT WILL TAKE UP THE BAIL HEARINGS AND CRIMINAL MATTERS,IF ANY, IMMEDIATELY AFTER THE MOTION MATTERS AND WILL TAKE UP ADMISSION MATTERS AFTER COMPLETION OF ORDERS MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./378/2024	AMINUL KHAN Versus THE STATE OF ASSAM	MR D TALUKDAR MR. M K DAS A KALITA B. CHETRY	PP, ASSAM
ADMISSION				
2	WP(C)/4597/2015 WP(C) 4002/2015(D/O)	BAIKUNTHA BORGHAIN and 17 ORS Versus ASSAM POWER DISTRIBUTION COMPANY LTD. APDCL and 3 ORS	MR.D SAIKIA MR.R BARUAH MR. K K DUTTA MR.B GOGOI MR.P NAYAK MR.A DEKA MR.SK S N MOHAMMAD	SC, APDCL(R1-4)
3	WITH WP(C)/502/2016	SAILEN PHUKAN and 8 ORS. Versus ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	MR.S BARPATRAGOHAIN	SC, APDCL
4	WITH WP(C)/705/2016	HEMA GOGOI and 7 ORS Versus ASSAM POWER DISTRIBUTION COMPANY APDCL and 56 ORS	MR.T C CHUTIA MRS.S BORPATRAGOHAIN	SC, APDCL
5	WP(C)/3058/2017 FIXED	JAHANGIR ALI AHMED Versus THE STATE OF ASSAM and ANR.	MR.R ALI MS.F Y HUSSAIN MR.R PEGU	SC, FINANCE
6	WP(C)/6915/2017	NANDITA DAS Versus THE STATE OF ASSAM and 6 ORS.	MR.M A I HUSSAIN MRA R BHUYAN	DR.B AHMED GA, ASSAM MR. H BETALA MR. I IMCHEN SC, IRRIGATION
7	WP(C)/6963/2017	DALIM DAS Versus THE STATE OF ASSAM and 5 ORS.	MR.R KALITA MR.R SALOI MS.D BURAGOHAIN MRS.J M KONWAR	GA, ASSAM

8	WP(C)/1235/2018 FIXED	AMIYA ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P CHALIHA MR. U P CHALIHA MD. I AHMED	MR. S S ROY ,GA, ASSAM (R-1 & 4)) MR. B GOGOI, SC, HEALTH DEPT. S BORA, SC,BTC
9	WP(C)/2975/2018	BAHARUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR S S DEY MR. M NATH MR. A BHATTACHARJEE MR. D J KAPIL	MR. C S HAZARIKA GA, ASSAM
10	WP(C)/3200/2018	SMT. KRISHNA BORO AND 12 ORS. Versus THE BOROLAND TERRITORIAL AREA DISTRICTS AND 61 ORS	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
	WITH			
11	WP(C)/7553/2017	VANDANA HAJOARY and 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR.S CHAUHAN MR.B B NARZARI MR.A R SHOME MR.P MAZUMDER MS.S K CHAUHAN MR.S CHOUHAN	SC, BTC SC, HEALTH
	WITH			
12	WP(C)/1294/2018	KRISHNA BORO AND 12 ORS Versus THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC
	WITH			
13	WP(C)/1713/2018	JHARNA BRAHMA AND 50 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 6 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER	SC, BTC SC, HEALTH
	WITH			
14	WP(C)/3296/2018	MS. RIDULA BRAHMA AND 41 ORS. Versus THE BODOLAND TERRITORIAL AREA DISTRICTS AND 61 ORS.	MS S K CHAUHAN MR. B B NARZARY MR. A R SHOME MR. S CHAUHAN MR. P MAZUMDER MR. P MAZUMDER	GA, ASSAM SC, BTC SC, HEALTH AND F W
15	WP(C)/4854/2018	ANOWARUL HAQUE Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM MR. R BORPUJARI SC, REVENUE
16	WP(C)/4855/2018	JAHIRUL ISLAM Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MR. L M RAHMAN	GA, ASSAM MR. R BORPUJARI (SC, REVENUE)
17	WP(C)/4889/2018	BINOD KR. SAIKIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A C SARMA MR. P MEDHI MR. G C BORAH MR. K R SARMA MS. N DEVI	GA, ASSAM
18	WP(C)/4943/2018	AZAHAR UDDIN Versus THE STATE OF ASSAM AND 2 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR. L M RAHMAN	GA, ASSAM SC, REVENUE
19	WP(C)/4972/2018	ANANDA TOKBI Versus THE STATE OF ASSAM AND 3 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM
20	WP(C)/5004/2018	NUR ISLAM AND 19 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR A R BHUYAN MR. M A I HUSSAIN	GA, ASSAM MR P S DEKA SC, REVENUE
21	WP(C)/5011/2018	BAZLUL BASID Versus STATE OF ASSAM AND 6 ORS.	MR. B PATHAK MR H K GOGOI MS J DEKA MR. R THADANI	GA, ASSAM
22	WP(C)/5054/2018	JHANTU NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N KARMAKAR MS. S KALITA MUSTAFIJUR RAHMAN	SC, HEALTH

23	WP(C)/5056/2018	SRI HEMEN CHANDRA MALAKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. B C DAS MR. U DUTTA	DR. B AHMED SC, IRRIGATION
24	WP(C)/5085/2018	SRI DHIRAJ @ DHIREN ROY Versus THE STATE OF ASSAM AND 4 ORS.	MR T RAJBONGSHI MR. B P SINHA	SC, APDCL
25	WP(C)/8162/2018	TOFAZZAL HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS	MR. S S S RAHMAN K U AHMED MS P SARMA MR. S B RAHMAN MR. M ISLAM MR A W AMAN	SC, CO OP GA, ASSAM MR. A R SIKDAR (R7, R8) MD A ALI (R7, R8) MR. S I TALUKDAR (R7, R8)
	WITH I.A.(Civil)/671/2019 in WP(C)/8162/2018	ABED ALI KHAN AND ANR Versus TOFAZZAL HUSSAIN AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, CO OP GA, ASSAM
26	WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/559/2020 in WP(C)/990/2019	BHUPEN DEKA AND 116 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MS G BORA MS. B TALUKDAR MR. M BHAGAWATI	GA, ASSAM SC, APDCL
27	WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
	WITH I.A.(Civil)/560/2020 in WP(C)/1358/2019	GANESH SONAR AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, APDCL
28	WP(C)/1619/2019	KUTUBUDDIN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MS. M MALLIK MS. M PATHAK MR. N H LASKAR MS. S RAJKUMARI	SC, CO O GA, ASSAM MR H GUPTA (C.G.C., R5) ASSTT.S.G.I.
29	WP(C)/1901/2019	TOFIKUR RAHMAN Versus THE STATE OF ASSAM AND 4 ORS.	MD. M H CHOUDHURY MRS. L N CHOUDHURY MS. M DEORI MS. S KHAN MR H J YEPHO MR. V ACHUMI MR. M K CHOUDHURY	GA, ASSAM
30	WP(C)/5020/2019	FLORIDA HATIMURIA Versus THE STATE OF ASSAM AND 5 ORS.	MR. J KALITA MR. D PEGU	GA, ASSAM SC, FOREST
31	WP(C)/7225/2019	SHITAL CHANDRA ROY Versus THE STATE OF ASSAM AND 5 ORS	MR. A DAS	SC, PNRD GA, ASSAM
32	WP(C)/7479/2019	MANOJ DEKA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P BARMAN (BORKAKOTI) MS. A DAS	GA, ASSAM SC, REVENUE
33	WP(C)/7486/2019	SONJONI BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S N TAMULI MS. A BEGUM	GA, ASSAM SC, FOREST
34	WP(C)/1190/2020	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
35	WP(C)/3616/2020 FIXED	SAMSUL HOQUE BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. N J DUTTA MR. A H M R CHOUDHURY SC, SEBA	MR. T. C. CHUTIA, SC, SEBA SC, HEALTH
36	WP(C)/5327/2020	JINTUMONI NATH Versus THE STATE OF ASSAM AND 9 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM
37	WP(C)/906/2021 FIXED	SILPIKA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY MR. S BISWAKARMA MS G DAS MS. A LONGSU MR T DAS	GA, ASSAM SC, P H E

38	WP(C)/3420/2021	RAMANANDA DEORI Versus THE STATE OF ASSAM AND 2 ORS	MR. N DEKA MR. M GOGOI	GA, ASSAM MR R DHAR (R-1- 3)
39	WP(C)/6368/2021	FIRDUJA BEGUM Versus THE UNION OF INDIA AND 4 ORS	MD J ALOM MR. M ISLAM H M ALI MS RUKMINI BARUA MS PADMINI BARUA	MR. K GOGOI (R-1,2,3) MR. M HUSSAIN (R-4,5) MR A K DAS (R-4,5) ASSTT.S.G.I.
ORDERS				
40	Cont.Cas(C)/151/2017	DULAL AHMED MAZUMDAR and 7 ORS. Versus KUJENDRA DOLEY and 9 ORS.	MR.S AHMED MD.GIASH UDDIN	DR.B AHMED(R- 1&2)(R-3&4)(R-5) MR.N HAQUE(R- 1&2) MR.A K AZAD(R- 3&4) MR.S A SIKDER(R- 1&2) MR.A U AHMED(R-3&4)(-5)
41	Cont.Cas(C)/328/2018	SMTI. ANU BORAH SAIKIA Versus RAJESH KAMPAI	MR. K K HANDIQUE	
42	Cont.Cas(C)/339/2021	GIRISH DEKA Versus BROJEN MALAKAR AND ORS.	MR. J SARMAH	
43	Review.Pet./136/2023 WP(C)/2092/2015 (D/O)	STATE OF ASSAM AND OTHERS Versus NAYANMONI HAZARIKA AND ORS	MR. D NATH SR. GA, ASSAM	
HEARING				
44	WP(C)/6231/2013 PART-HEARD, FIXED	PJ MOHANA PANICKER and 36 ORS Versus THE UNION OF INDIA and 5 ORS	MR.D BORAH	ASSTT.S.G.I.
45	WITH WP(C)/7209/2013	BAL KRISHAN SHARMA and 14 ORS Versus THE UNION OF INDIA and 4 ORS	MR.D BORAH	MR.N BARUA ASSTT.S.G.I.
46	WP(C)/1933/2015 PART-HEARD, FIXED	SMTI SHEFALI DAS Versus THE STATE OF ASSAM AND 4 ORS	MR.H TALUKDAR MS.M DEKA MS.J DEKA	SC, PWD ROAD SC, FINANCE AND TAXATION GA, ASSAM (R 1-3) MR. S.K. MEDHI, SC, AG(R5) SC, PENSION and PUBLIC GRIEVANCESR4

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
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9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024

17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
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[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	Crl.Pet./1262/2018 B/O	THE CO-OPERATIVE CITY BANK LTD. Versus GAUTAM BHARALI	MR G DAS MR. N ISLAM	MR. N HALOI
MOTION (BA)				
2	Bail Appln./374/2024	FAIJUL HAQUE Versus THE STATE OF ASSAM	MR. N J DUTTA MR. A A MONDAL MR A ALAM	PP, ASSAM
3	Bail Appln./375/2024	FAROOQ SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
MOTION				
4	AB/293/2024	ARIFUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
5	AB/304/2024	AKHRIJUL ISLAM Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
ADMISSION				
6	Crl.Pet./1119/2022 FIXED	GOLAP HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED A RAHMAN MD I H LASKAR MR. R A MAZUMDER	MR J ISLAM (r-2) MR. A HUSSAIN (r-2) MR M ROHMAN (r-2) PP, ASSAM
7	Crl.Pet./1018/2023 FIXED	TIPBORLANG MAWSOR Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. SURAJIT DAS (R-4) MR. M SHARMA (R-3) MR A W AMAN (R4) MR SARFRAZ NAWAZ (R-4) MR S A BARBHUYAN (R-4) MS. S YASMIN (R-3) DY.S.G.I. PP, ASSAM
8	Crl.Pet./1318/2023 FIXED	REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR B P BORAH MR P J DUTTA MISS. J GOGOI A KHANDAKAR	PP, ASSAM SC, CBI

BAIL HEARING (BA)

9	Bail Appln./2530/2023 WITH CASE RECORD(SCANNED COPY), FIXED	AJIBOR RAHMAN MOLLAH @ AJIBAR RAHMAN MOLLAH Versus THE STATE OF ASSAM	MR. D GAGAI MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM
10	Bail Appln./2914/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MD MOSTAFA ALAM @ MOSTAFA SK Versus THE STATE OF ASSAM	MR D KALITA MR. M HUSSAIN MR. P DUTTA	PP, ASSAM
11	Bail Appln./3288/2023 WITH CASE RECORD(SCANNED COPY), FIXED	OINAM SINGHACHANDRA SINGH Versus THE UNION OF INDIA	MR. D SARMAH MR A AHMED S. J. SAHARIAH B. D. KAKATI	SC, DRI
12	Bail Appln./3327/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ABUL KHAYER Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
13	Bail Appln./3929/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MS M DAS	PP, ASSAM
14	Bail Appln./4037/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SHOAIB AKHTAR Versus THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
15	Bail Appln./4093/2023 WITH CASE RECORD(SCANNED COPY), FIXED	MOHD. ARIF @ MD. ARIF Versus THE UNION OF INDIA	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	SC, NCB
16	Bail Appln./4177/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHIVNATH CHOUDHURY AND ANR Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
17	Bail Appln./4312/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SAMRUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. M AHMED MD I H LASKAR	PP, ASSAM
18	Bail Appln./4335/2023 WITH CASE RECORD(SCANNED COPY), FIXED	RUYEL UDDIN @ JAKIR UDDIN @ JAHIR UDDIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
19	Bail Appln./4426/2023 WITH CASE RECORD(SCANNED COPY), FIXED	PRAMOD KUMAR Versus THE STATE OF ASSAM AND ANR	MR A L MANDAL	PP, ASSAM SC, NCB
20	Bail Appln./4463/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	NITESH KUMAR AND ANR Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN MR U PANDEY	PP, ASSAM
21	Bail Appln./4521/2023 WITH CASE RECORD(SCANNED COPY), FIXED	SUJAL ALI Versus THE STATE OF ASSAM	MR. R ALI MR H A AHMED MR. MUSTAFA HUSSAIN	PP, ASSAM
22	Bail Appln./4531/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TAJNUR ALI AND ANR Versus UNION OF INDIA	MR G SAIKIA R. Kr. Singh	SC, NCB
23	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY), FIXED	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB
24	Bail Appln./4633/2023 WITH CASE RECORD(SCANNED COPY), FIXED	BIKRAM DEBBARMA Versus UNION OF INDIA	MR. DITUL DAS MS TINLUNG	SC, NCB
25	Bail Appln./4673/2023 WITH CASE RECORD(SCANNED COPY), FIXED	ARUN KUMAR MADDESHIYA Versus THE UNION OF INDIA	MR. H R KHAN MR S S ALI	SC, NCB
26	Bail Appln./32/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NIKUL DOLEY Versus THE STATE OF ASSAM	MR A K AHMED K SHIKDER	PP, ASSAM
27	Bail Appln./98/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. KAMAL HASSAN AND 2 ORS Versus THE STATE OF ASSAM	MR. I CHOUDHURY MD E AHMED MR D J DAS	PP, ASSAM
28	Bail Appln./190/2024 WITH CASE RECORD(SCANNED COPY), FIXED	YAHIYA KHAN Versus THE UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB

29	Bail Appln./194/2024 WITH OFFICE NOTE, FIXED	AZAD ALI @ AJAD ALI Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MR. P S BISWAS MS A BORAH MS. J GHOSH	PP, ASSAM
30	Bail Appln./208/2024 WITH OFFICE NOTE, FIXED	ROFIKUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR H A AHMED	PP, ASSAM
31	Bail Appln./284/2024 WITH OFFICE NOTE, FIXED	MANI KUMAR KAMAN Versus THE STATE OF ASSAM	MR J PAYENG MS A PAYENG	SC, FOREST
32	Bail Appln./311/2024 FIXED	ABDUL KHALEQUE Versus THE STATE OF ASSAM	MR H R A CHOUDHURY M ALAMGEER MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
33	AB/3250/2023 WITH OFFICE NOTE, FIXED	RABIRAM BASUMATARY Versus THE STATE OF ASSAM	MR. N K KALITA MR D DEKA	PP, ASSAM
34	AB/3367/2023 FIXED	ABDUL WAHAB MONDAL Versus THE STATE OF ASSAM	MRS. B GOGOI MR G CHAMUAH	PP, ASSAM
35	AB/3383/2023 FIXED	ARABJAN NESSA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
36	AB/3922/2023 FIXED	ARFAN ALI Versus THE STATE OF ASSAM	MS. S E AHMED MR D J DAS M AHMED	PP, ASSAM
37	AB/4263/2023 FIXED	ABDUL KADIR Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA MR. S RAHMAN MD R ISLAM	PP, ASSAM
38	AB/4286/2023 FIXED	RANJIT CHOUDHURY Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR. N N B CHOUDHURY MR. N SARKAR MISS. R R KAKATI MR P K BASU MR A BANERJEE	PP, ASSAM
39	AB/4336/2023 FIXED	FAIZOL HOQUE ALIAS FAZAL HOQUE @ FAJAL ALI SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ	PP, ASSAM
40	AB/96/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	SHOFIQUE UDDIN Versus ABDUL MUTALLIB AND ANR	MR. A LAL	PP, ASSAM
41	AB/165/2024 WITH OFFICE NOTE, FIXED	SHAJAHAN ALI Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	MR. K R PATGIRI (R-2) MS CHITRALEKHA DAS (R-2) MS K BARMAN (R-2) PP, ASSAM
42	AB/176/2024 FIXED	SEHUR UDDIN AND 2 ORS Versus THE STATE OF ASSAM	MR E AHMED FARIDUL AMIN	PP, ASSAM
43	AB/181/2024 WITH OFFICE NOTE, FIXED	ABDUS SALAM SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND ANR.	G UDDIN MR A K AZAD MR. I HUSSAIN	PP, ASSAM
44	AB/193/2024 WITH OFFICE NOTE, FIXED	CHURAT @ SURUT ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	G UDDIN MR. I HUSSAIN	PP, ASSAM
45	AB/211/2024 FIXED	ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
46	WITH AB/161/2024	BIBI JERINA Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN	PP, ASSAM

47	AB/230/2024 FIXED	MD. MAINUL HAQUE Versus THE STATE OF ASSAM	MR. D M KHAN I AMIN	PP, ASSAM
48	AB/232/2024 FIXED	PARIMAL ACHARJEE Versus THE STATE OF ASSAM	MR. D CHAKRABARTY MS D.CHAKRABARTY	PP, ASSAM

ORDERS

49	I.A.(CrI.)/1067/2023 BA 994/2023(D/O), WITH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./994/2023	UNION OF INDIA Versus SHAKIL KHAN	MR. S C KEYAL (SR. SC AND SPCL. PP, NCB)	
50	I.A.(CrI.)/1226/2023 BA 2622/2023(D/O), BA 3409/2022(D/O), WTH CASE RECORD(SCANNED COPY), FIXED in Bail Appln./2622/2023 WITH	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR.	F K R AHMED MRS. H THAKURIA	PP, ASSAM
51	Bail Appln./4616/2023	ABHIJIT NANDI Versus THE STATE OF ASSAM AND ANR	F K R AHMED MRS. H THAKURIA	PP, ASSAM

HEARING

52	I.A.(CrI.)/275/2023 WITH LCR 3 FILES, FIXED in CrI.A./116/2023 WITH CrI.A./116/2023	SANTANU GOSWAMI Versus THE STATE OF ASSAM AND ANR. SANTANU GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH MR P KATAKI MRS R BEGUM MR D K ROY MRS. M D BORUAH	PP, ASSAM MR. A K JAIN MR. M KALITA (r-2) MS B.G. BARUAH (r-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./373/2024	BRAJEN KALITA Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY MR A B DEY MR. S SUTRADHAR	PP, ASSAM
MOTION				
2	Crl.Pet./410/2023 FIXED	RAMJAN KHAN Versus THE STATE OF ASSAM AND ANR	MR A SHARMA MR. W RAHMAN	PP, ASSAM
3	Crl.Pet./7/2024 FIXED	AMAL DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
4	Crl.Rev.P./42/2024	DHANESWAR CHOUDHURY Versus THE STATE OF ASSAM AND ANR	MR. S RAHMAN MR A N IQBAL	PP, ASSAM
5	Crl.Rev.P./43/2024	MAHMUD ULLAH Versus THE STATE OF ASSAM AND ANR	MR K BHUYAN MR H A AHMED MS P BANIA	PP, ASSAM
6	Crl.Rev.P./44/2024	HASNA BANU AND 3 ORS Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. L R MAZUMDER MR. A Z AHMED S W HUSSAIN	PP, ASSAM
7	Crl.Pet./133/2024	KANESWAR DEKA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
8	Crl.Pet./135/2024	AJOY BAISHYA Versus THE STATE OF ASSAM	MR B SINHA MR. H ISLAM	PP, ASSAM
9	Crl.Pet./136/2024	SHAHIDUR RAHMAN @ SHAHIDUL ALI AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR G P CHETIA MR A BASUMATARY	PP, ASSAM
10	Crl.Pet./137/2024	SANJAY DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
11	Crl.Pet./138/2024	MANISH SHROFF AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. B. DAS MR. K KALITA MS. H BEGUM	PP, ASSAM

12	Crl.Pet./139/2024	RAYHAN UDDIN @ REHAN UDDIN Versus THE STATE OF ASSAM AND ANR	MR. A B T HAQUE B DUTTA MS HIMADRI BORAH	PP, ASSAM
13	Crl.Pet./140/2024	HASNA BANU AND 3 ORS Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
14	Crl.Pet./141/2024	TULESWAR GOGOI AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR R S CHAUHAN	PP, ASSAM
15	AB/295/2024 B/O	SAMSUL ALI Versus THE STATE OF ASSAM	MR. J ABBAS MR M HANDIQUE MD I HUSSAIN AL AMEEN	PP, ASSAM
16	AB/301/2024	MD. MATIBUR RAHMAN Versus THE STATE OF ASSAM	MR. B K DAS MR H P GUWALA	PP, ASSAM
ADMISSION				
17	Crl.Rev.P./140/2017 B/O	RAJ KUMAR SINGH Versus THE STATE OF ASSAM and ANR.	MR. RAJIV AGNIHOTRI MS.R DEVI	MR. P BORA MS.S JAHAN(ADDL. P.P.,ASSAM) MR.B GOGOI(SC, FINANCE & TAXATION) MR. A CHETIA PP, ASSAM MR. M SAHEWALLA
18	Crl.Rev.P./306/2023 FIXED	BHABEN HALOI Versus JUMI BAISHYA	MR G N SAHEWALLA MD ASLAM MR. A CHETIA MR M SAHEWALLA MS T J SAHEWALLA	MR D CHOUDHURY MRS A K CHOUDHURY MR M CHOUDHURY
BAIL HEARING (BA)				
19	Bail Appln./182/2024 FIXED	HEMEN DAS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
20	Bail Appln./183/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MANNAN MALIK Versus THE STATE OF ASSAM	MR. S M MOLLAH MR KUTUB ALI	PP, ASSAM
21	Bail Appln./223/2024 WITH OFFICE NOTE, FIXED	ROFIQUL ISLAM @ RAFIQUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. K MOHAMMED	
22	Bail Appln./249/2024 FIXED	AMIR HAMJA Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
23	Bail Appln./288/2024 FIXED	MONOWARUL HOQUE KHAN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MD R ISLAM MD IMRAN	PP, ASSAM
BAIL HEARING				
24	AB/2029/2023	MD. EYASIN ALI Versus THE STATE OF ASSAM	MR. N SARKAR MS. S K NARGIS MS. A MESEN MS S BEGUM	PP, ASSAM
25	AB/2682/2023 FIXED	CHILARAM NARZARY Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM
26	AB/3543/2023	JAHIRUL ISLAM AND 4 ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD IMRAN	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM PP, ASSAM

27	AB/3765/2023	INAMUL HOQUE Versus THE STATE OF ASSAM	MR M AHMED A. K. KANU	PP, ASSAM
28	AB/3851/2023 FIXED	NAKUL BHUMIJ Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
29	AB/3885/2023	UMESH KUSHWAHA AND ANR Versus THE STATE OF ASSAM	MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
30	AB/3932/2023	ABHIJIT DAS Versus THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
31	AB/4025/2023 FIXED	MALIK DOOM AND 4 ORS. Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
32	AB/4118/2023 FIXED	DILDAR HUSSAIN Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
33	AB/4147/2023 FIXED	RAHUL SAIKIA Versus THE STATE OF ASSAM	B KHAKHLARY MAMONI BORBORUAH BORGHAIN MS. K DEKA MS M SARMA U SWARGIARY MS R BEGAM MS LUBNA CHOUDHURY	PP, ASSAM
34	AB/4204/2023 FIXED	BADAL SINGH AND ANR Versus THE STATE OF ASSAM	MR. M AGARWALLA MS P GOGOI	PP, ASSAM
35	AB/4243/2023 B/O	ABINASH DAS Versus STATE OF ASSAM	MR. B K DAS MS. P DAS	PP, ASSAM
36	AB/4278/2023 FIXED	ANOWAR ALI @ MONDAL AND 2 ORS Versus THE STATE OF ASSAM	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MR. A DEB MD S A MONDAL	PP, ASSAM
37	AB/4331/2023 FIXED	AKKES ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN MR N A MAZARBHUIYA U U KHAN	MR S HOQUE M ISLAM PP, ASSAM
38	AB/4371/2023 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
39	AB/13/2024 FIXED	KULSUMA TALUKDAR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. D A KAIYUM MR. A M AHMED P. GHOSH	PP, ASSAM
40	AB/154/2024	NIPUN RADHU Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
41	AB/156/2024 FIXED	BIHARI LAL SHARMA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
42	WITH AB/157/2024	MANOJ KUMAR AGARWALA Versus THE STATE OF ASSAM	MR G N SAHEWALLA MS. S KATAKEY MR M SAHEWALLA MS T J SAHEWALLA	PP, ASSAM
43	AB/190/2024 FIXED	ANIL MUCHAHARY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
44	AB/206/2024 FIXED	MD. ABDUL RAHMAT Versus THE STATE OF ASSAM	MR. N ALAM MR K JAIN MR A K SHARMA MS. B JAIN	PP, ASSAM

45	AB/216/2024 FIXED	RAJU MEDOK Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. A KHAN MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
46	AB/236/2024 FIXED	APU DAS AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM

ORDERS

47	I.A.(CrI.)/942/2023 in CrI.Pet./939/2023	NISHIT DUTTA AND ANR Versus SUMI MODAK,	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MS. B SAIKIA	
	WITH CrI.Pet./939/2023	NISHIT DUTTA AND ANR Versus SUMI MODAK	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MS. B SAIKIA	MS. R HUSSAIN MR D SARMA
48	I.A.(CrI.)/1223/2023 in CrI.Rev.P./284/2023	BABU SAHEB MUSAHARI @ BABUCHA MUCHAHARY Versus THE STATE OF ASSAM AND ANR	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
	WITH CrI.Rev.P./284/2023	BABU SAHEB MUSAHARI @ BABUCHA MUCHAHARY Versus THE STATE OF ASSAM AND ANR	MR S GOGOI MS A GOGOI	MR. P N GOSWAMI (r-2) MR. D GOGOI (r-2) PP, ASSAM
49	CrI.Pet./34/2024 FIXED	SHOFIQUE UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. A LAL	PP, ASSAM
50	CrI.Pet./63/2024 FIXED	RISHABH HIMATSINGKA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR MR J DAS	PP, ASSAM

HEARING

51	CrI.Pet./608/2022 WITH LCR 1 FILE, FIXED	DR. JAYADITYA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A. ALAM	SC, FOREST
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STAY MATTERS

52	CrI.Rev.P./175/2019 WITH LCR 4 FILES, B/O	BHUJYOTI BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR. N ALAM MR. S U AHMED PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024

14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE KARDAK ETE

COURT NO: 23

[CIVIL BENCH-II

THIS BENCH WILL RISE AT 1:00 PM AND WILL SIT AGAIN AFTER RISING OF THE DIVISION BENCH OF HONOURABLE MR. JUSTICE L. JAMIR AND HIS LORDSHIP]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/512/2024	MD. MAHAR ALI Versus THE STATE OF ASSAM AND 3 ORS	MS. L DAS MR A CHAKRABORTY MS D MAHANTA MR A CHETIA	SC, ELEM. EDU SC, SSA
<u>ORDER (STAY VACATING)</u>				
2	I.A.(Civil)/1535/2023 in WP(C)/5052/2021 WITH WP(C)/5052/2021	MOSTOFA HOSSAIN, Versus FERAGUL HOQUE AND 8 ORS. FERAGUL HOQUE Versus THE STATE OF ASSAM AND 8 ORS	GA, ASSAM MR A RAHMAN MR. M A SHEIKH MR. M HOSSAIN MR A ISLAM	SC, ELEM. EDU MR. M A SHEIKH SC, ELEM. EDU MR. A R BHUYAN (r-7) GA, ASSAM MR. S RANA (R-8,9) MR. M A I HUSSAIN (r-7) MR A RAHMAN (r-7)
<u>ORDER NO STEPS</u>				
3	WP(C)/1388/2021	MD. ABDUS SALAM @ ABDUL SALAM Versus THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
4	WP(C)/1729/2021	IRARANI SARMA Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	SC, SEC. EDU.
5	WP(C)/2463/2021	DR. DEBENDRA NATH SARMAH Versus THE STATE OF ASSAM AND 4 ORS	MR H DAS MR A HAWARI R BORUAH	SC, HIGHER EDU
6	WP(C)/5953/2021	PARAG KHANIKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A DEKA	SC, SEC. EDU.

ADMISSION

7	WP(C)/2849/2021	ABDUL JUBBAR AKANDA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY	SC, ELEM. EDU
8	WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
	WITH I.A.(Civil)/1642/2022 in WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	MR H DAS (R-2) SC, IITG
9	WP(C)/140/2022	RIMJHIM BARTHAKUR Versus THE STATE OF ASSAM AND 2 ORS	MR. B J GHOSH MRS. B HAZARIKA	SC, SEC. EDU.
10	WP(C)/159/2022	ABDUS SUBHAN Versus THE STATE OF ASSAM AND 3 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MS. A BEGUM MR. S N AHMED	SC, ELEM. EDU
11	WP(C)/600/2022	RUPAK JYOTI ROY Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MS. G BORA MS S DEV MR J MAHANTA	GA, ASSAM SC, BTC SC, EDU
12	WP(C)/999/2022	ABDUS SABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM MS S CHAKRABORTY (R-6 & 7)
13	WP(C)/1466/2022	MUSTAFIZUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. D P CHALIHA MR M RANA MS M ROY	SC, HIGHER EDU MS. R CHOUDHURY (R- 3,4,5) MR. A PHUKAN, SC, ELE. EDU. DEPTT.
	WITH I.A.(Civil)/1933/2022 in WP(C)/1466/2022	THE GOVERNING BODY AND 2 ORS Versus MUSTAFIZUR RAHMAN AND 2 ORS	MS. R CHOUDHURY MR N RAHMAN	SC, HIGHER EDU MR. D P CHALIHA MR M RANA MS M ROY
14	WP(C)/1763/2022	MD. HEDAYATUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. N HOQUE MR. N HAQUE MR M HUSSAIN	SC, ELEM. EDU
15	WP(C)/2616/2022	SAYED ALI SHEIKH Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MR. M ISLAM	GA, ASSAM MD. S ALOM (R-6) MS. A BEGUM (R-6) MR. M S ALAM (R-6) MR R KARIM (R5) SC, SEC. EDU.
16	WP(C)/2683/2022	SUKUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MS. J GHOSH	SC, SEC. EDU. SC, FINANCE
	WITH I.A.(Civil)/1843/2022 in WP(C)/2683/2022	SUKUR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. A K DAS	SC, FINANCE
17	WP(C)/3418/2022	IMDADUL BARI BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	SC, ELEM. EDU GA, ASSAM
18	WP(C)/3437/2022	PUSPA SINGH Versus THE STATE OF ASSAM AND 6 ORS	MR. A BURAGOHAIN MR. M KHAN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA

19	WP(C)/3676/2022	PREMADA KALITA Versus THE STATE OF ASSAM AND 7 ORS	MR. B SAHARIA MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU.
20	WP(C)/4357/2022	SHYAMAL ROY Versus THE STATE OF ASSAM AND 3 ORS	MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	SC, ELEM. EDU GA, ASSAM
21	WP(C)/4478/2022	RITAMONI BHARALUA Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA	SC, ELEM. EDU SC, SSA SC, SEBA
22	WP(C)/4506/2022	ABDUL KALAM LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. M H RAJBARBHUIYAN MRS. R CHETRI MS. R BEGUM MS. S RASUL	SC, ELEM. EDU GA, ASSAM
23	WP(C)/4872/2022	MAINA SARKAR AND 39 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR S K SARKAR MRS V L BHATTACHARJEE MS C BURAGOHAIN	SC, ELEM. EDU SC, SSA SC, SEBA
24	WP(C)/5524/2022	ANAMIKA YADAV Versus THE ASSAM UNIVERSITY AND 6 ORS	MRS. R BORAH MR. D BORAH	SC, ASSAM UNIVERSITY SC, U G C
25	WP(C)/5740/2022	TANKESWAR CHANDRA MAJUMDER Versus THE STATE OF ASSAM AND 4 ORS	MR. M AHMED MD I H LASKAR	SC, SEC. EDU.
26	WP(C)/8314/2022	DHRUBAJYOTI MEDHI Versus THE STATE OF ASSAM AND 4 ORS	MR. N J KHATANIAR MS D DAS	GA, ASSAM SC, GMC
ORDERS				
27	Cont.Cas(C)/180/2020	JAKIR HUSSAIN TAPADAR Versus PREETAM SAIKIA, IAS AND ANR.	MR. I A TALUKDAR MR A M MONDAL	
28	Cont.Cas(C)/209/2020	MADHAB CHUTIA Versus PHANINDRA JIDUNG, AES AND ANR	MR. B K DAS MR H P GUWALA MR. H P NEOG	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MR. R MAZUMDAR
29	Cont.Cas(C)/251/2020	PRANJIT BUJAR BARUAH AND 5 ORS. Versus PHANIDHAR JIDUNG	MR S CHOUDHURY MR E SHITIRI	MR. D SAIKIA MR S M T CHISTIE
30	Cont.Cas(C)/317/2020	JAYARANI BISWAS ALIAS JAYA KSHATRIYA Versus KUMAR SANJAY KRISHNA, IAS AND ANR	MR. P SARMAH MR. S UPADHAY	MR. D SAIKIA (R1) MR S M T CHISTIE (R1) MR. A J HAZARIKA
31	Cont.Cas(C)/347/2020	ADITYA BIHAR KANDOLI Versus PREETOM SAIKIA AND 3 ORS.	MR. P J SAIKIA	MR. D SAIKIA MR. B GOGOI MR. K GOGOI MR A CHALIHA
32	Cont.Cas(C)/364/2020	ASIT BARAN PAUL Versus PRITAM SAIKIA, IAS AND ANR	MR. B PURKAYASTHA MR. S SUTRADHAR	MR. D SAIKIA MS. P CHAKRABORTY MS H TERANGPI
33	Cont.Cas(C)/383/2020	PUSHPENDU CHAKRABARTY Versus PREETAM SAIKIA AND 4 ORS.	MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU MR. D SAIKIA MR S M T CHISTIE MR. P K BORAH MR. N J KHATANIAR MR. N J KHATANIAR MR. B GOGOI MR P NAYAK
34	Cont.Cas(C)/400/2020	SANAT KR. SARMA Versus PREETOM SAIKIA AND ANR.	MR. MD S HOQUE MR. M DEKA	MR S M T CHISTIE MS. N PHUKAN SC, SEC. EDU.
35	Cont.Cas(C)/452/2020	MD. ANWAR HUSSAIN Versus PHANINDRA JIDUNG AND 2 ORS	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR S M T CHISTIE
36	Cont.Cas(C)/461/2020	ILATHAL NUNCHURI KHASIA PUNJEE VLP SCHOOL MANAGING COMMITTEE Versus PRITAM SAIKIA AND 2 ORS	MR. S P CHOUDHURY	MR. D SAIKIA MR B KAUSHIK MR. K P PATHAK

37	Cont.Cas(C)/492/2020	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. N J KHATANIAR (R-3) MR B KAUSHIK (R-3) MR. A PHUKAN
38	Cont.Cas(C)/546/2020	SAHIDUR RAHMAN Versus PRITAM SAIKIA AND 3 ORS	MR. M J BARUAH MS S MEDHI MS. M NEOG	MR. D SAIKIA (R-3) MR. D SAIKIA (R-3) MR. B CHOUDHURY (R-2) MR. B CHOUDHURY (R-2) MS H TERANGPI MR B KAUSHIK
39	Cont.Cas(C)/621/2020	DIPUL KUMAR SAIKIA AND 10 ORS. Versus PRITAM SAIKIA AND 2 ORS.	MR. P J SAIKIA MR. R S MISHRA	MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MS. P CHAKRABORTY MS. N PHUKAN (R-1) SC, SEC. EDU.
40	Cont.Cas(C)/628/2020	MD. AJNUR ALI Versus PREETAM SAIKIA AND ANR	MR. B K DAS MR H P GUWALA	MS. P CHAKRABORTY SC, SEC. EDU.
41	Cont.Cas(C)/634/2020	ALL ASSAM MIDDLE ENGLISH TEACHERS ASSOCIATION M E SCHOOL AND ANR Versus PREETOM SAIKIA AND 2 ORS	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, ELEM. EDU MR A CHALIHA SC, FINANCE DEPTT.
42	WP(C)/2214/2020	GOBINDA CH DEKA Versus THE STATE OF ASSAM AND 8 ORS	MR. P J SAIKIA	MR. S P DEKA MR. S P DEKA MR S M T CHISTIE,SC, SEC. EDU. DEPTT MR. B GOGOI, SC, FINANCE DEPTT.(R-8,9) MS. A DAS MS. A DAS MR A DUTTA MR A DUTTA SC, EDU MS. M LAHKAR
43	Cont.Cas(C)/480/2021	DWIJEN TALUKDAR AND 38 ORS Versus PREETOM SAIKIA AND ORS	MR. U K NAIR MR B CHOUDHURY	MR. D SAIKIA MS. P CHAKRABORTY MR. R MAZUMDAR MR. N J KHATANIAR (R-4) MR. B GOGOI (R-6) MR B GOGOI MS K DAS (R-4) MR A CHALIHA (R-6) SC, FINANCE DEPTT.
44	WP(C)/1372/2021	ANOWAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. A F N U MOLLAH MD H R AHMED	SC, SEC. EDU.
45	WP(C)/3142/2022	FAIZUR ALI Versus THE STATE OF ASSAM AND 41 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. A M BARBHUIYA (R.Nos. 6 TO 42) MS A BEGUM(R.Nos. 6 TO 42)
46	WP(C)/336/2023	MRIGEN BORBARUAH AND 2 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVERNMENT OF ASSAM AND 2 ORS	MR P BHARADWAJ MR. A BARKATAKI MS. A CHOUDHURY MR M SARMA MR. M SARMA	SC, ELEM. EDU
WITH				
47	WP(C)/7269/2021	MRIGEN BORBARUAH AND 3 ORS Versus THE PRINCIPAL SECRETARY TO THE GOVT OF ASSAM AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU
WITH				
48	WP(C)/5450/2022	BARNALI KALITA AND 2 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. K N CHOUDHURY MR. M DAS	GA, ASSAM SC, EDU SC, SEBA

49	WITH WP(C)/7272/2022	HITESH THAKURIA AND 42 ORS Versus THE STATE OF ASSAM AND 8 ORS.	MR. K GOSWAMI MR D S DEKA	SC, ELEM. EDU GA, ASSAM SC, SEBA
50	WITH WP(C)/8211/2022	RANU DAS AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MR S ISLAM MR S AFRIDI	SC, ELEM. EDU
51	WP(C)/1036/2023	MUKUNDA MADHAB BAISHYA AND 14 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. U K NAIR MR. S HAZARIKA MR S SARMAH MS A M DCOSTA	SC, HIGHER EDU
HEARING				
52	WP(C)/5752/2013 FIXED	PADMA LUCHAN BARUAH and 2 ORS Versus THE STATE OF ASSAM AND 20 ORS	MR.R P KAKOTI MR.A K DUTTA MR.B PURKAYASTHA	MR.B C DAS MR.S S DEY MR.S CHAUHAN(R-17) MR. D BORAH, GA, ASSAM, (R-4 & R-5) MR.O P BHATI MR.M NATH MR.A BHATTACHARJEE (R-9 & R-12) MR. B SARMA, SC, APSC MRS.R S CHOWDHURY MR.R DE MR.I CHOWDHURY MR.T C DAS MR.K R PATGIRI MR.I CHOUDHURY MRD MONDAL MR.U DUTTA, (R-13) MR.D DAS MR.D BORAH MR.A CHOUDHURY MR.R GOGOI MR.A K BARUAH (R-8, R-10 & R-14) MS.T JINI MS P DAS, SC, EDU MR.R SINGHA MR.N BORAH MR. N BARAH MR.M J DAS MR.H K BORA

53 WITH
WP(C)/4325/2012

HIRANYA KUMAR NATH and 2 ORS
Versus
THE STATE OF ASSAM AND ORS

MR B D DAS
MR.R P SARMAH
MR.U K NAIR
MRS.R DEVI
MR.A CHETRY
MR.A R TAHBILDAR
MR. B PURKAYASTHA
MR. B ZAMAN
MR.M P SARMA

MR.B C DAS
MR.S S DEY
MR.B D KONWAR
MR.Z MUKIT
MR.O P BHATI
MR.A SATTAR
MR.M NATH
MR.D MOZUMDER
MR.A BHATTACHARJEE
SC, APSC
MR.R DE(R-5)
MR.I CHOWDHURY
MR.M CHOUDHURY
MR.S SAIKIA
MR.D P BORAH
MR.K R PATGIRI(R-5)
MS.S KHANIKAR
MR.A ROY
MR.D SARMA(R-4)
MR.U DUTTA
MR. D MAZUMDAR
MR.B GOGOI
MR.A GOGOI
MR.D BORAH
MR.M CHOUDHURY
MR.I F ALI
MR.P CHETIA(R-4)
SC, EDU
MR.R P GUPTA
MRSA VERMA
MR.N KHATANIAR
MR.J HUDA(R-4)
MR.N BORAH

54 WITH
WP(C)/5906/2013

NIRUPAN NATH and 4 ORS
Versus
THE STATE OF ASSAM AND 20 ORS

MRH I CHOUDHURYP-1 to
5
MR.D K SARMAH(P-1 to 5)
MRA R BHUIYAN
MR.N PATHAK(P-1 to 5)

MR.S S DEY
MR.S CHAUHANR- 17
MR.O P BHATI
MR.M NATH
MR.A BHATTACHARJEE
MRS.R S CHOWDHURY
MR.R DE
MR.I CHOWDHURY
MR.T C DAS
MR.A CHOWDHURY
MR.K R PATGIRI
MR.A R SHOME(R- 17)
MR.I CHOUDHURY
MRD MONDAL
MR.D DAS
MR.D BORAH
MR.A K BARUAH
MS.T JINI
MR.J BHATI
MR.R SINGHA
MR.M J DAS
SC, EDU
MR.N BORAH
MR.H K BORA

55 WITH
WP(C)/7378/2013

DIPAN KANTI SUKLABAIDYA
Versus
THE STATE OF ASSAM AND 4 ORS

MR.I H SAIKIA
MR.K KALITA
MS.S KANUNGOE

MR.S S DEY
MR.M NATH
MR.A BHATTACHARJEE
SC, APSC
MR.D P BORAH
SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./134/2024	MOZAHIDUL ISLAM @ MOJAHIDUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. A K AHMED MR A AHMED MD A ISLAM MR. S A MONDAL	PP, ASSAM
ADMISSION				
2	Crl.Rev.P./413/2014 WITH LCR 4 FILES	MONOJIT BHATTACHARJEE Versus SMTI NANDITA BHATTACHAREE	MR.S SARMA MR.N BARMAN MR.R HAZARIKA MR.J ROY MR.C CHAKRAVARTY	MR.G UDDIN MR.D K RAJAK MS.M BURAGOHAIN
3	Crl.Rev.P./67/2015 WITH LCR 2 FILES	JYOTISH NATH Versus SMT. PRIYANKA DOLEY NATH	MR.S DAS MR.A DAS MR. S CHETIA MR. A GOYAL MR.D SARMA MR. A CHOUDHURY MS. R OJAH MS.K DAS D DEKA MR.S I ALI	MR.S KALITA MS.T SOM MR.H DAS MS.R BORGOHAIN
4	Crl.Rev.P./418/2018	DULUMONI CHUTIA @ DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS MR. S NEOG MS. S G BARUAH MR. D TIWARI MR. B BORGOHAIN MR B SAIKIA	MR. A GOHAIN (R-2) PP, ASSAM
	WITH I.A.(Crl.)/847/2018 in Crl.Rev.P./418/2018	DULUMONI CHUTIA @ DUTTA Versus THE STATE OF ASSAM AND ANR.	MR. M BISWAS	PP, ASSAM
5	Crl.Rev.P./154/2019	PALLAVI JAIN @ SOGANI Versus SUMIT SOGANI AND 2 ORS.	MR. O P BHATI MR. T C DAS MR. P SARMA MR. M K GOGOI	S CHANDA MR. S CHAMARIA MR. S CHAMARIA MR. M ALI MR. M ALI MR A N SARMAH MR A N SARMAH
6	Crl.Pet./429/2019 WITH LCR 1 FILE	BIKROM SINGHA LAHKAR Versus THE STATE OF ASSAM AND ANR.	MR. B S LAHKAR (Petitioner -in-Person)	MR. M A SHEIKH DR. K U AHMED MR. M HOSSAIN PP, ASSAM

7	Crl.Rev.P./549/2019 WITH LCR 4 FILES	ANUDH BORAH Versus MUNIN GOHAIN AND ANR.	MD R ALI MR. A CHAUDHURY MR. A KHAN MR. D BORA	MR A V SINGH MR P R BORA MR W R MEDHI
8	Crl.Rev.P./137/2020 WITH LCR 2 FILES	SUMAN CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MR A TEWARI MS. P ADHIKARI	MR. P D NAIR MR. P D NAIR MR. A CHETRY MR. A CHETRY MR G ALAM MR G ALAM MRS. P GOSWAMI MR. H ROHMAN MR S R A NASER MR S R A NASER PP, ASSAM
9	Crl.Pet./1081/2022 WITH LCR 1 FILE	NAJIRUDDIN AHMED Versus NURE ALIMUN NESSA	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	MR H R A CHOUDHURY (r-1) MR. A AHMED (r-1) MR. I U CHOWDHURY (r-1)
10	Crl.Pet./1265/2022 WITH LCR 1 FILE	SANDEEP KUMAR Versus THE UNION OF INDIA	MR. I CHOUDHURY R L CHUTIA MS K BORAH	SC, DRI
11	CRL.A(J)/140/2023 <u>0 Y 8 M 9 D :</u> WITH I.A.(CrI.)/1167/2023 in CRL.A(J)/140/2023	NAYAN MALLIK Versus THE STATE OF ASSAM AND ANR.	MS N HASSAN	PP, ASSAM
12	Crl.Rev.P./345/2023 WITH LCR 1 FILE	BHABEN KUMAR Versus RINTI DEKA	MR R M DAS MR. C SHARMA MD M HOQUE	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MS B BORA MR A TALUKDAR
13	Crl.Pet./922/2023 WITH LCR 1 FILE	ASHIMARA HOUSING PRIVATE LTD AND 5 ORS. Versus NEHA SARAF	MR. A M BORA (P-2 TO 6) MR. M MORE MS. C CHOUDHURY (P-2 TO 6) MR. V A CHOWDHURY (P-2 TO 6) MR. A BORPUZARI	MR. S S GUPTA (R-1) MR. M BORAH (R-1) MS B BORA (R-1)

BAIL HEARING (BA)

14	Bail Appln./262/2024 FIXED, B/MK KALITA	SADOY KR. DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS S JAIN	
15	Bail Appln./263/2024 FIXED, B/MK KALITA	SADOY KR DEKA Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY	PP, ASSAM
16	Bail Appln./315/2024 WITH OFFICE NOTE, FIXED, B/MK KALITA	JAYANTA BISWAS Versus THE STATE OF ASSAM	MR. M BISWAS S K DAS	PP, ASSAM

ORDERS

17	Crl.L.P./51/2016 WITH OFFICE NOTE in CrI.A./276591/2016 WITH CrI.A./276591/2016 (Filing Number)	M/S GUPTA HARDWARE PVT. LTD. Versus THE STATE OF ASSAM and 2 ORS, M/S GUPTA HARDWARE PVT LTD Versus THE STATE OF ASSAM and 2 ORS	MR.M K NATH MR. C S RAY MS.P BURAGOHAIN MR.M K NATH MS.P BURAGOHAIN	PP, ASSAM
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18	Crl.A./173/2019 WITH OFFICE NOTE, LCR 1 FILE	SMTI NIVA RANI BARUAH Versus STATE OF ASSAM and ANR	MR Z ALAM MR J BORAH MR. P BORGHAIN	PP, ASSAM
19	Crl.A./394/2019 WITH OFFICE NOTE, LCR 4 FILES	ABDUL JABBAR MAZUMDER AND 2 ORS. Versus THE STATE OF ASSAM AND ANR	DR. B AHMED MR. N HAQUE MR K UDDIN	PP, ASSAM
20	Crl.Pet./1078/2019	ROHAN DAS Versus THE STATE OF ASSAM AND ANR.	MS. T SOM MR H DAS MR. P TELI MS P LEKHARU	PP, ASSAM
21	CRL.A(J)/17/2021 WITH LCR 4 FILES	SABUR ALI Versus THE STATE OF ASSAM	MS. B SARMA, AMICUS CURIAE	PP, ASSAM
22	Crl.A./26/2021 WITH I.A.(Crl.)/241/2021 in Crl.A./26/2021	ANAR ALI Versus THE STATE OF ASSAM ANAR ALI Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	PP, ASSAM PP, ASSAM
23	CRL.A(J)/101/2022 <u>1 Y 6 M 5 D</u> :WITH OFFICE NOTE, LCR 5 FILES, P.B.-1	GUNAJIT DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
24	Crl.A./296/2022 WITH LCR 1 FILE	SRI JOGESWAR PATOWARI Versus STATE OF ASSAM AND ANR	MR Z ALAM MR. P S BHATTACHARYYA MR. N D SARMA MR E U AHMED MS. S NAZNEEN	MR U DAS (R-2) PP, ASSAM
25	CRL.A(J)/70/2023 <u>0 Y 9 M 10 D</u> :WITH OFFICE NOTE, LCR 5 FILES	MOHAN KARMAKAR Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
26	CRL.A(J)/104/2023 <u>4 Y 1 M 29 D</u> :WITH OFFICE NOTE, LCR 4 FILES WITH I.A.(Crl.)/880/2023 in CRL.A(J)/104/2023	KALI MUNDA Versus THE STATE OF ASSAM AND ANR. KALI MUNDA Versus THE STATE OF ASSAM AND ANR.	MS. L DEVI MS. L DEVI	PP, ASSAM PP, ASSAM
27	I.A.(Crl.)/240/2023 <u>1 Y 9 M 0 D</u> : in CRL.A(J)/2370/2023 WITH CRL.A(J)/2370/2023 (Filing Number)	RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. RAJESWAR RAI Versus THE STATE OF ASSAM AND ANR. H	MS S MEDHI (LEGAL AID COUNSEL) MR. N Z AHMED MR. N Z AHMED	PP, ASSAM
28	Crl.A./280/2023 WITH OFFICE NOTE, LCR 5 FILES	SOMER ALI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY MS R DEKA	PP, ASSAM
29	Crl.Rev.P./360/2023 WITH	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND ANR 2 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	PP, ASSAM
30	Crl.Rev.P./359/2023	BAHEJUDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. R CHOUDHURY MS. B. HAZARIKA MR. R. AHMED	PP, ASSAM
31	I.A.(Crl.)/520/2023 WITH LCR 3 FILES, P.B.-1 in Crl.A./125/2023 WITH Crl.A./125/2023	MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM MAJEM ALI @ MAJOM ALI Versus THE STATE OF ASSAM	MR. M HOQUE MR. N J DUTTA MR. M HOQUE MR N AHMED MR A BASUMATARY	PP, ASSAM PP, ASSAM

32	I.A.(CrI.)/531/2023 WITH LCR 4 FILES in CrI.A./222/2023 WITH CrI.A./222/2023	SAIRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
33	CrI.Rev.P./561/2023 WITH LCR 1 FILE, FIXED	SAIRAT ALI Versus THE STATE OF ASSAM AND ANR.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	MR. D SARMA (R-2) MR. ABU JAHID (R-2) PP, ASSAM
34	I.A.(CrI.)/626/2023 WITH LCR 5 FILES in CrI.A./265/2023 WITH CrI.A./265/2023	MUNINDRA MALAKAR Versus THE STATE OF ASSAM AND ANR.	MR. A CHAUDHURY MR. M CHAUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM
35	I.A.(CrI.)/636/2023 in CrI.Rev.P./7082/2023 WITH CrI.Rev.P./7082/2023 (Filing Number)	HELLAL UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. M CHAUDHURY MR. D BORA MR. N MAHAJAN	PP, ASSAM
36	CrI.Pet./1048/2023	HELLAL UDDIN AND ANR Versus THE STATE OF ASSAM AND ANR (E)	MS. R CHOUDHURY	
37	CrI.Pet./1048/2023	UTPAL JOYTI BORAH @ BITU BORAH Versus KRISHNALI GOGOI	MD S ULLAH MR N K KAKATI MS. RUKMINI BARUA MS. PADMINI BARUA	
38	I.A.(CrI.)/1118/2023 in CrI.A(J)/11860/2023 WITH CrI.A(J)/11860/2023 (Filing Number)	KISHORE MEDHI Versus THE STATE OF ASSAM AND ANR.	MRS. P B BORDOLOI (LEGAL AID COUNSEL)	PP, ASSAM
39	I.A.(CrI.)/1125/2023 in AB/3849/2023 WITH AB/3849/2023	KISHORE MEDHI Versus THE STATE OF ASSAM AND ANR. E	MRS. P B BORDOLOI	
40	I.A.(CrI.)/1125/2023 in AB/3849/2023 WITH AB/3849/2023	ABDUL MONAF LASKAR @ RAJU UDDIN LASKAR Versus THE STATE OF ASSAM,	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
41	I.A.(CrI.)/1125/2023 in AB/3849/2023 WITH AB/3849/2023	ABDUL MONAF LASKAR @ RAJU UDDIN LASKAR Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	PP, ASSAM
HEARING				
39	CrI.A(J)/28/2019 <u>5 Y 2 M 12 D</u> :WITH LCR 4 FILES, P.B.-2	BUDUL DAS Versus THE STATE OF ASSAM	MS. S KANUNGOE, AMICUS CURIAE MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
40	CrI.A(J)/42/2019 <u>5 Y 9 M 1 D</u> :WITH LCR 5 FILES, P.B.-1	RUPSING ROUTIA Versus THE STATE OF ASSAM	MR. S ISLAM, AMICUS CURIAE	PP, ASSAM
41	CrI.A(J)/60/2019 <u>5 Y 0 M 0 D</u> :WITH LCR 5 FILES, P.B.-1 WITH	ROHEN BORO Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	MR. B K MAHAJAN, SPL. PP, WILDLIFE PP, ASSAM
42	CrI.A(J)/61/2019 <u>5 Y 0 M 0 D</u> :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MR. K GOSWAMI, AMICUS CURIAE	MR. B K MAHAJAN, SPL. PP, WILDLIFE PP, ASSAM
43	CrI.A(J)/48/2020 <u>4 Y 5 M 13 D</u> :WITH LCR 5 FILES	BABA @ KHUMTAI BORAH Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:15 PM

[For Friday,9th February 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 10:15 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. UNNI KRISHNAN NAIR

COURT NO: 26

[CIVIL BENCH-II

**NO ADJOURNMENT WILL BE PERMITTED IN
TOP OF THE LIST MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1135/2012	FATEMA KHATUN @ FATEMA BIBI Versus THE STATE OF ASSAM AND ORS	MR.M U MAHMUD MR A ISLAM MR.A T SARKAR MR.M I HUSSAIN MR.S HOQUE MR.H R CHOUDHURY	MR.B K SARMA SC, SOCIAL WELFARE
2	WP(C)/2588/2012 WA 7/2014(D/O)	BIPLAB CHANDA Versus STATE OF ASSAM and ORS.	MR.R C PAUL MISS.S ROY	MR.L TALUKDAR MR.G DAS MR.B DAS MR. P.N. GOSWAMI, SC, ASTBP SC, EDU
3	WP(C)/3340/2012	VARINDER KUMAR Versus UNION OF INDIA and ORS.	MR.P ROY MR.I ALAM MS.N DAS MR.T U SK.	C.G.C. MRM R ADHIKARI ASSTT.S.G.I.
MOTION				
4	WP(C)/5905/2023 FIXED, WITH WP(C)/1949/2020 (D/O)	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SCERT, ASSAM
5	WP(C)/6726/2023 FIXED	JATINDRA CH KALITA Versus THE STATE OF ASSAM AND 2 ORS	MR. R P HAZARIKA MR S KHOUND MR. J PAULO	SC, HIGHER EDU SC, G U
6	Cont.Cas(C)/61/2024	ZAHANARA BEGUM @ JAHANARA BEGUM Versus NARAYAN KONWAR	MR. A S CHOUDHURY	
7	WP(C)/128/2024 FIXED	BARAN ALI SK Versus THE STATE OF ASSAM AND 5 ORS	MR G U AHMED MR. R ISLAM	SC, ELEM. EDU MR. I A TALUKDAR (R-6) MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6)
8	WP(C)/196/2024 FIXED	SALMA BEGUM BARBHUIYA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA MR N SARMA	GA, ASSAM SC, SEC. EDU.

9	WP(C)/230/2024 FIXED	MACHUMA KHATUN Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR N Z CHOUDHURY MS S.KHATUN	SC, ELEM. EDU GA, ASSAM SC, FINANCE
10	WP(C)/320/2024 FIXED	AZIZUL ISLAM HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, SEC. EDU.
11	WP(C)/355/2024 FIXED	KAMALESWAR DAIMARY Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR H P NEPAL	SC, SEC. EDU.
12	WP(C)/492/2024 FIXED	JATISH CH DEB Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR	SC, SEC. EDU.
13	WP(C)/595/2024	KAPIL HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, ELEM. EDU GA, ASSAM
14	WP(C)/599/2024	KAMAL DAS Versus THE STATE OF ASSAM AND 3 ORS	G. DAS J SHARMA S MEDHI	SC, HIGHER EDU
15	WP(C)/602/2024	BISHWAJYOTI PURKAYASTHA Versus THE STATE OF ASSAM AND 9 ORS	MR. A K DUTTA MR. S SUTRADHAR	SC, ELEM. EDU GA, ASSAM SC, REVENUE
16	WP(C)/605/2024	HAREKRISHNA DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. S P SHARMA K AHMED	SC, HIGHER EDU GA, ASSAM
17	WP(C)/608/2024	DEBARPITA CHAKRABORTY Versus THE STATE OF ASSAM AND 3 ORS	MR H R CHOUDHURY S. TALUKDAR	SC, ELEM. EDU GA, ASSAM
18	WP(C)/610/2024	AMRITA DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. K SINGHA MS N BEGUM M DEVI	SC, HIGHER EDU
19	WP(C)/620/2024	SUPRITI BHOWMICK Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR. A R GOGOI MR S A BARBHUYAN	SC, G U
20	WP(C)/621/2024	DR. RAM NIROJ SINGH Versus THE STATE OF ASSAM AND 5 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
21	WP(C)/633/2024	SULOCHAN SHEKHAR DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. D K BAGCHI MS. N A CHETIA	SC, ELEM. EDU GA, ASSAM
22	WP(C)/636/2024	JAHID ALAM Versus THE STATE OF ASSAM AND 5 ORS	MR. S C BISWAS MR. H A TALUKDAR MS. P S LASKAR MS. U NANDA MS. J GHOSH	SC, N M C SC. MEDICAL
23	WP(C)/639/2024	ANUPAMA DEVI Versus THE STATE OF ASSAM AND 8 ORS	MR. S K GOSWAMI MR N SARMA MR. B K GOSWAMI	SC, N C T E SC, SEC. EDU. SC, BTC SC, G U
24	WP(C)/644/2024	NILA KUMAR SARMA Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	SC, SEC. EDU.
25	WP(C)/645/2024	THE SCHOOL MANAGING COMMITTEE, MARWARI HINDI HIGH SCHOOL Versus THE STATE OF ASSAM AND 4 ORS	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	SC, SEC. EDU.
ORDER (STAY VACATING)				
26	I.A.(Civil)/85/2024 FIXED in WP(C)/5544/2023	BABUL HOSSAIN, Versus REZZAQL HUSSAIN AND 6 ORS	SC, HIGHER EDU MR H R A CHOUDHURY MR H R A CHOUDHURY MR J ABEDIN MR. A M AHMED P. GHOSH	GA, ASSAM MR. A R SIKDAR MR. S I TALUKDAR J A SIKDAR

WITH
WP(C)/5544/2023

REZZAQL HUSSAIN
Versus
THE STATE OF ASSAM AND 6 ORS

MR. A R SIKDAR
MR. S I TALUKDAR
J A SIKDAR

SC, HIGHER EDU
MR H R A CHOUDHURY
(R7)
MR J ABEDIN (R7)
GA, ASSAM
MR. A M AHMED (R7)
MR. S AHMED (R7)
MR M RAHMAN (R7)
MS. M. KHATUN (R7)
P. GHOSH (R7)
MS N AKTAR (R7)

ADMISSION

27 WP(C)/3398/2019

UNE PERTIN
Versus
CENTRAL BOARD OF SECONDARY
EDUCATION AND 3 ORS

MR. S P CHOUDHURY
MR. A S DHILLON

MS R B BORA
MRS R BORA

28 WP(C)/9421/2019

FAZLUR RAHMAN
Versus
THE STATE OF ASSAM AND 2 ORS

MR. I H SAIKIA
MR. A M BARBHUIYA
MR. K KALITA
MR. M R CHOUDHURY
MS S R MAZARBHUIYA
MS L HMAR
MS A BEGUM
S. M. ZINNA

SC, HIGHER EDU
MS. S SEAL
MS. J CHETTRY

WITH
29 WP(C)/9419/2019

MESER ALI KHAN
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. I H SAIKIA
MR. K KALITA
MR. M R CHOUDHURY

SC, HIGHER EDU
MS. S SEAL
MS. J CHETTRY

30 WP(C)/237/2020

SYED FIDDUSAR RAHMAN
Versus
THE STATE OF ASSAM AND 9 ORS

MR. M K CHOUDHURY
MR. R C SAIKIA
MS. K SAIKIA
MS. N DEY
MS N DAS
MR S DAS
MR G BARUAH

SC, ELEM. EDU
MR A DASGUPTA
J U AHMED
MR S R NAWAZ (R-11)
MR J U AHMED (R-11)
MR. U. SARMA, SC, SEC.
EDU.
SC, BTC

31 WP(C)/5179/2020

MOHMOD NADEEM
Versus
THE STATE OF ASSAM AND 6 ORS

MS. A HUSSAIN
MR R ISLAM
MS M DEKA

GA, ASSAM
SC, SEC. EDU.

32 WP(C)/2930/2021
FIXED

NABA KRISHNA BORAH AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. D BARUAH
MR. P K BORDOLOI

SC, HIGHER EDU
GA, ASSAM

33 WP(C)/4141/2021
FIXED

NASIMA BEGUM LASKAR
Versus
THE STATE OF ASSAM AND 6 ORS.

MR. U N CHATTRY
MR. O LASKAR

SC, ELEM. EDU

34 WP(C)/4478/2021
FIXED

GIRIBALA DAS
Versus
THE STATE OF ASSAM AND 3 ORS.

MR. P K TIWARI
MR. A LAL
MR. M PANDIT

SC, ELEM. EDU
GA, ASSAM
SC, HEALTH

35 WP(C)/4727/2022
FIXED

JUGEN GOGOI
Versus
THE STATE OF ASSAM AND 10 ORS

MR. N BORAH

SC, ELEM. EDU
GA, ASSAM
SC, AG
MR S M T CHISTIE, SC,
SEC. EDU.
MR. S K MEDHI (R-9)

36 WP(C)/6009/2022

MANASHI BARMAN
Versus
THE STATE OF ASSAM AND 2 ORS.

MR. M K CHOUDHURY
MR. A BARKATAKI
MR P BHARDWAJ
MR. M SARMA
MS. ANASUYA C

SC, ELEM. EDU

37 WP(C)/6480/2022
B/O

PUB BARALIMARI HIGH SCHOOL
Versus
THE STATE OF ASSAM AND 3 ORS

MR. S K DAS
MR R KARIM
MR D BARMAN

GA, ASSAM
SC, SEC. EDU.

38 WP(C)/6555/2022

MINTU GOGOI
Versus
THE STATE OF ASSAM AND 4 ORS

MR. A SARMA
MR J P CHOUHAN

SC, ELEM. EDU
GA, ASSAM

39	WP(C)/8175/2022 FIXED	MANJU SAIKIA Versus THE STATE OF ASSAM AND 4 ORS	MR. DITUL DAS MR. R RAHMAN MR K K SAHA	MR. M DAS (R-5) N CHAUDHURY (R-5) MR A DEKA (R-5) SC, SEC. EDU. SC, FINANCE
40	WP(C)/1017/2023	NILA KANTA CHUTIA Versus THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, EDU
41	WP(C)/6739/2023 FIXED	FAZAL ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU GA, ASSAM
42	WP(C)/131/2024 FIXED	PRADIP KUMAR PAUL AND 72 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, ELEM. EDU SC, SSA
WITH				
43	WP(C)/7366/2023	SMTI. BARNALI TALUKDAR AND 144 ORS. Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS MS N MAHANTA	SC, ELEM. EDU SC, SSA
<u>ORDERS</u>				
44	WP(C)/691/2016 FIXED	UKURAM REGON Versus THE STATE OF ASSAM AND 6 ORS	MRS A BUJARBARUAH MS.A BARUAH	GA, ASSAM SC, SECONDARY EDUCATION
45	WP(C)/2695/2016	DILIP CH. BORUAH Versus THE STATE OF ASSAM AND 4 ORS	MR.R BARUAH MS.K DEVI MS.R BARUAH MS.K DAS	SC, ELEMENTARY EDUCATION
46	WP(C)/3856/2016 FIXED	ARINDAM GOGOI and 11 ORS Versus THE UNION OF INDIA and 9 ORS	MR.J SINGH MR.A TODI MR.D GOGOI	MSB DEVI(R-7) GA, ASSAM C.G.C. MR. D C BORAH (CGC) MR. D C BORAH (CGC) MR.SHEELADITYA(R-7) MR. D MAZUMDAR (ADDL. ADV. GEN.) MR. A CHAMUAH (SC, UGC) MR.N K KALITA(ADDL. PUBLIC PROSECUTOR, ASSAM) MS.A TALUKDAR(R-7) MS.H DAS(R-7) MR.H MEDHI(R-7) MR.P P BORA(R-7) SC, G U ASSTT.S.G.I. SC, HIGHER EDUCATION SC, CBI
47	WP(C)/3880/2017 FIXED	MEHJABIN KHABIR HAZARIKA Versus THE STATE OF ASSAM and 3 ORS.	MR.H RAHMAN MS.P P DUTTA MRS.S SULTANA	SC, SECONDARY EDUCATION
48	Review.Pet./43/2018 IN WP(C)/4876/2010 (D/O)	THE STATE OF ASSAM Versus SMTI IRANI GOGOI	SC, ELEM. EDU SC, ELEM. EDU MR. D SAIKIA MR. A DEKA MR. R MAZUMDAR	MR. R M DEKA MR. M DAS
49	WP(C)/5478/2018	MANASHI SINHA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MR P BHARDWAJ MR. M SARMA	SC, ELEM. EDU GA, ASSAM
50	WP(C)/885/2019	MANASH DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. A DEKA	SC, ELEM. EDU
51	WP(C)/188/2020	BABITA BAYAN AND ANR. Versus THE STATE OF ASSAM AND 17 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	SC, ELEM. EDU GA, ASSAM SC, SSA

52	Review.Pet./23/2021 IN WP(C)/1705/2015 (D/O)	ANIS ALAM KHAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. S SARMA MR. A DEKA MRS. P GOSWAMI MR. S K DEKA MR D K DAS MR. A GAUTAM	MR. M K CHOUDHURY MR J ABEDIN MR. S P ROY MR. D A KAIYUM MR. A BARKATAKI MR. N BARUAH MR A K RAI MR P BHARDWAJ MR. M SARMA MR J ISLAM MS K GOGOI MS. N RAI SC, SEC. EDU. SC, SEBA
53	Cont.Cas(C)/461/2021 FIXED	KAWAIMARI NA-PAMUA L.P. SCHOOL Versus BIJOYA CHOUDHURY, ACS AND ANR.	MR. N BORAH MR H MAZUMDER MR P K BORA	MR. D SAIKIA MR. P K BORAH MS. N PHUKAN
54	Cont.Cas(C)/231/2022 FIXED	RABINDRA NATH KONCH Versus MRS. BIJOYA CHOUDHURY AND ANR.	MR. K R PATGIRI MS. U HAZARIKA MS. M DAS	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR MR B KAUSHIK MR B KAUSHIK
55	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ORS.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	SC, HIGHER EDU MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2) SC, FINANCE
56	Cont.Cas(C)/370/2022	MUKHESWAR CHINTEY AND 3 ORS Versus DR. BIJOYA CHOUDHURY AND 2 ORS	MR J PAYENG	MR. D SAIKIA (r-1) MR. N J KHATANIANAR (r-1) MR. A PHUKAN (r-1)
57	I.A.(Civil)/779/2022 IN WP(C)/2870/2011 (D/O) in WP(C)/2870/2011	MAFUL ALI Versus THE STATE OF ASSAM AND 4 ORS F	MR. SK N MOHAMMAD	MS. D.D. BARMAN, GA, ASSAM MR S M T CHISTIE, SC ELEM. EDU.
58	Cont.Cas(C)/169/2023 FIXED	DR. PRANITA CHOUDHURY Versus DR. HEMANTA KR. NATH	MR. A K SARMA MR H J TAMULI MR D KALITA	MR. P J PHUKAN
59	Cont.Cas(C)/360/2023 B/O	FAZLUL HOQUE MONDAL Versus BIJOYA CHOUDHURY AND ANR.	G UDDIN P ADHIKARI MR A K AZAD	
60	Cont.Cas(C)/407/2023 FIXED	RAUNAK HUSSAIN Versus NARAYAN KONWAR AND 2 ORS	MR. Y S MANNAN MS N DEKARAJA	MR. D SAIKIA (R2) MR. D SAIKIA (R2) MR S M T CHISTIE MR. P K BORAH MR. P K BORAH MR. U SARMA (R2)
61	I.A.(Civil)/2298/2023 FIXED in WP(C)/5836/2014 WITH WP(C)/5836/2014	ON THE DEATH OF SRI GANGA DAS HIS LEGAL HEIRS RUMI DAS AND 3 ORS. Versus THE TEZPUR UNIVERSITY and 2 ORS GANGA DAS Versus THE TEZPUR UNIVERSITY and 2 ORS	MR.P MAHANTA MS. P SAHARIA MR.H DAS MR.P MAHANTA MS.P SAHARIA	SC, T U SC, T U
62	I.A.(Civil)/2730/2023 WITH LCR, WITH OFFICE NOTE, FIXED in RSA/90/2020 WITH RSA/90/2020	M/S HARFANMOULA MARKETPLACE LLP Versus JAYANTA LEKHARU AND 7 ORS. SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR J C GAUR MR A D CHOUDHURY MR. R B PHOOKAN MR. S DEKA R SARMAH MS. J BORO MR K J HAZARIKA	MR. D DAS SR. ADV MR S KHOUND MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)

WITH
I.A.(Civil)/494/2022
in RSA/90/2020

JAYANTA LEKHARU
Versus
BIDHU BHUSAN HAZARIKA @ BIBLU
HAZARIKA AND 26 ORS.

MR. D DAS SR. ADV

WITH
I.A.(Civil)/496/2022
in RSA/90/2020

JAYANTA LEKHARU AND
Versus
BIDHU BHUSAN HAZARIKA @ BIBLU
HAZARIKA AND 26 ORS.

MR. D DAS SR. ADV

WITH
I.A.(Civil)/3052/2022
in RSA/90/2020

BIDHU BHUSAN HAZARIKA @ BIBLU
HAZARIKA
Versus
SRI JAYANTA LEKHARU AND 32 ORS.

MR. D DAS SR. ADV
MR J C GAUR
MR S KHOUND
MR. K MOHAMMED

MR S KHOUND

63 **WITH**
Review.Pet./11/2022

BIDHU BHUSAN HAZARIKA
Versus
JAYANTA LEKHARU AND 32 ORS.

MR J C GAUR
MS. A JAIN

MR S KHOUND

64 MC/3/2024
B/O, IN WP(C)/4773/2012 (D/O)
in WP(C)/4773/2012

SHONAB UDDIN MOLLAH
Versus
STATE OF ASSAM and 7 ORS.

MR. A SAYED
MR. A SAYED

SC, ELEM. EDU

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LEAVE NOTE OF ADVOCATES FOR 09/02/2024

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1)	MRS N BARUAH	27-01-2024	To	15-03-2024
2)	MR M J QUADIR	07-02-2024	To	12-02-2024
3)	MR. A K HANNAN	07-02-2024	To	12-02-2024
4)	MR. M A CHOUDHURY	01-02-2024	To	10-02-2024
5)	MR. R K BHATRA	01-02-2024	To	16-02-2024
6)	MR J CHOPRA	10-02-2024	To	17-02-2024
7)	MR. V K CHOPRA	10-02-2024	To	17-02-2024
8)	MR. P. CHOUDHURY	02-02-2024	To	10-02-2024
9)	MR. H L MAURYA	05-02-2024	To	31-03-2024
10)	MR D K DAS	09-02-2024	To	16-02-2024
11)	MR D K MISHRA	08-02-2024	To	09-02-2024
12)	MR B PRASAD	08-02-2024	To	09-02-2024
13)	MS. B CHOUDHURY	05-02-2024	To	12-02-2024
14)	MR. M HUSSAIN	07-02-2024	To	05-03-2024
15)	MR M Z AHMED	08-02-2024	To	09-02-2024
16)	MS B DUTTA	08-02-2024	To	09-02-2024
17)	MR. A M DUTTA	08-02-2024	To	09-02-2024
18)	MS SUPRIYA DASGUPTA	12-02-2024	To	20-02-2024
19)	MS.SHOMA DASGUPTA	12-02-2024	To	20-02-2024
20)	MR. L C DEY	09-02-2024	To	21-02-2024
21)	MS. D GHOSH	08-02-2024	To	09-02-2024
22)	MR J C BORAH	08-02-2024	To	26-02-2024
23)	MR. S KATAKI	12-02-2024	To	17-02-2024
24)	MR. P MAHANTA	08-02-2024	To	09-02-2024